

BENCHMARKING INDIA'S PAYMENT SYSTEMS

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RESERVE BANK OF INDIA
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Index

Executive summary	4
Topic	
1. Background.....	8
2. Past exercise.....	8
3. Present exercise.....	9
4. Data sources.....	10
5. Countries selected for benchmarking.....	11
6. Rating.....	11
7. Highlights and way forward.....	12
8. Benchmarking exercise summary.....	16
Appendix: Glossary	27
Annex: Benchmarking assessment	30
A. Regulation.....	30
1. Laws in place and scope of regulation.....	30
2. Regulation of costs of payment systems.....	31
B. Cash.....	32
3. Currency in Circulation (CIC) per capita.....	33
4. CIC as percent of Gross Domestic Product (GDP)	35
C. Payment systems transactions.....	36
5. Payment systems transactions volume and growth.....	36
6. Value of payment systems transactions to CIC.....	37
D. Cheques.....	38
7. Rate of decline of cheques.....	38
8. Share of cheques in payment systems (volume).....	39
9. Cheque instrument features.....	39

E. Debit and credit cards.....	40
10. Number of debit and credit cards issued.....	40
11. Share of debit and credit card payments in payment systems (volume)	42
12. Points of Sale (PoS) terminals deployed.....	43
13. People per PoS terminal.....	43
14. Debit and credit card payments.....	44
F. Cash vs debit and credit cards.....	45
15. Debit and credit card payments vs CIC.....	45
G. Cash and Automated Teller Machines (ATMs)	46
16. ATMs deployed.....	46
17. People per ATM.....	48
18. Cash withdrawal at ATMs per capita.....	49
19. ATM withdrawal vs CIC.....	50
H. Domestic card networks.....	51
20. Presence of domestic card network and its share.....	51
I. Credit transfers.....	52
21. Volume and growth of credit transfers.....	52
22. Share of credit transfers in payment systems (volume)	53
J. Large value payments.....	54
23. Real Time Gross Settlement (RTGS).....	54
K. Fast payments.....	57
24. Channels in which fast payments are available.....	57
L. Direct debits.....	59
25. Volume and growth of direct debits.....	59
26. Share of direct debits in payment systems (volume).....	60
M. e-Money.....	61

27. Availability of alternate payment systems.....	61
28. Volume and growth of e-Money.....	63
29. Share of e-Money in payment systems (volume).....	64
N. Digital utility payments.....	65
30. Digital payments of utility bills.....	65
31. Public mass transportation.....	66
O. Digital infrastructure.....	68
32. Mobile and broadband subscriptions.....	68
P. Government e-Payments.....	70
Q. Aggregators.....	70
33. Third party payment service providers / payment gateways / payment aggregators...70	
R. Customer protection and complaint redressal.....	74
34. Customer safety and authentication standards.....	74
35. Ombudsman.....	76
S. Securities settlement and clearing system.....	78
36. Central Counterparty (CCP)	78
T. Oversight.....	80
37. Oversight of payment systems.....	80
U. Cross-border personal remittances.....	81
38. Availability.....	81
39. Flows.....	83
40. Cost.....	84

Executive summary

The payments landscape across the world is developing at a rapid pace with various innovative payment systems and instruments being introduced on a frequent basis. This exercise of benchmarking India's payment systems aims to assess the progress of India's payments ecosystem against other major countries as also ascertain the strengths and shortcomings of the Indian payments ecosystem. The exercise also seeks to examine the user preferences for payment systems and instruments vis-a-vis other jurisdictions. Learnings from the exercise are expected to further facilitate improvements in the payments landscape in India.

2. The pilot exercise for benchmarking India's payment systems was undertaken in 2019. The exercise was conducted for 21 countries, (including advanced economy countries, Asian economies and BRICS (Brazil, Russia, India, China and South Africa) nations), where payment systems were considered robust, diverse and efficient. The present exercise is a follow-on benchmarking exercise undertaken to examine the present relative position of the benchmarked countries and progress since publication of the last report.
3. Reserve Bank of India (RBI) has relied on publicly available information and made all reasonable efforts to ensure that the information in the report is accurate. However, any changes in data / information pertaining to jurisdictions covered in the exercise, after the finalisation of the report, may not be reflected herein.
4. For each indicator, rating has been done considering countries for which data was available and only India has been rated. The rating categories are as follows:
 - a) "**Leader**": ranked 1st or 2nd or 3rd;
 - b) "**Strong**": in the top half of the countries other than the leaders;
 - c) "**Moderate**": in the bottom half of countries other than the bottom 5; and
 - d) "**Weak**": in the bottom 5.
5. The benchmarking has been carried out over a range of 20 areas and 40 indicators as indicated below. A snapshot of India's position, details of which are in the report, is as follows:

Current rating	Indicator number	Indicator	Area	Previous rating
Leader	2	Regulation of costs of payment systems	Regulation	Leader
	3	CIC per capita	Cash	Strong
	9	Cheque instrument features	Cheques	Leader
	10	Number of debit cards issued	Debit and credit cards	Leader
	12	PoS terminals deployed	Debit and credit cards	Strong
	16	ATMs deployed	Cash and ATMs	Leader
	18	Cash withdrawal at ATMs per capita	Cash and ATMs	Leader
	19	ATM withdrawal vs CIC^	Cash and ATMs	Weak
	21	Volume and growth of credit transfers*	Credit transfers	Strong
	22	Share of credit transfers in payment systems (volume)	Credit transfers	Leader
	23	RTGS	Large value payments	Strong
	24	Channels in which fast payments are available	Fast payments	Strong
	27	Availability of alternate payment systems	e-Money	Leader
	36	Central Counterparty (CCP)	Securities settlement and clearing systems	Strong
	37	Oversight of payment systems	Oversight	Leader
39	Cross-border personal remittances - flows	Cross-border personal remittances	Leader	
Strong	1	Laws in place and scope of regulation	Regulation	Strong
	5	Payment systems transactions volume and growth*	Payment systems transactions	Moderate
	10	Number of credit cards issued	Debit and credit cards	Moderate
	25	Volume and growth of direct debits*	Direct debits	Weak
	28	Volume and growth of e-Money*	e-Money	Strong
	29	Share of e-Money in payment systems (volume)	e-Money	Leader
	33	Third party payment service providers / payment gateways / payment aggregators	Aggregators	Moderate
	34	Customer safety and authentication standards	Customer protection and complaint redressal	Strong

	35	Ombudsman	Customer protection and complaint redressal	Strong
	40	Cross-border personal remittances - cost	Cross-border personal remittances	Moderate
Moderate	7	Rate of decline of cheques	Cheques	Weak
	14	Debit and credit card payments	Debit and credit cards	Moderate
	20	Presence of domestic card network and its share	Domestic card networks	Moderate
	26	Share of direct debits in payment systems (volume)	Direct debits	Weak
	30	Digital payments of utility bills	Digital utility payments	Weak
	31	Public mass transportation	Digital utility payments	Weak
	38	Cross-border personal remittances - availability	Cross-border personal remittances	Weak
Weak	4	CIC as percent of GDP	Cash	Moderate
	6	Value of payment systems transactions to CIC	Payment systems transactions	Moderate
	8	Share of cheques in payment systems (volume)	Cheques	Weak
	11	Share of debit and credit card payments in payment systems (volume)	Debit and credit cards	Weak
	13	People per PoS terminal	Debit and credit cards	Weak
	15	Debit and credit card payments vs CIC	Cash vs debit and credit cards	Weak
	17	People per ATM	Cash and ATMs	Weak
	32	Mobile and broadband subscriptions	Digital infrastructure	Strong

* Rating as per volume

^In the last exercise the Cash withdrawal to CIC was low and India was ranked weak in the indicator considering low availability of ATMs. However, on a review, considering the focus on shifting towards digital payments, a low ratio of cash withdrawal to CIC is desirable. The rationale for the rating has been modified accordingly.

6. A comparison of India's performance across the rating categories in the current exercise vis-à-vis the last exercise is given below:

India's performance in rating categories				
	Leader	Strong	Moderate	Weak
Present Exercise	16	9	7	8
Last Exercise	10	11	7	12

Shift in India's rating across categories					
		Present Exercise			
		Leader	Strong	Moderate	Weak
Last Exercise	Leader	9	1	0	0
	Strong	6	4	0	1
	Moderate	0	3	2	2
	Weak	1	1	5	5

1. Background

1.1 The payments ecosystem in India has witnessed rapid development with the availability of multiple payment systems and platforms, payment products and services for different categories of consumers – individuals, firms, corporates, government and other economic agents alike. The payments landscape has expanded with the launch and acceptance of new modes of payment in the retail payment segment, which include (a) mobile phones as a channel for making and receiving payments (mobile payments), (b) internet for making purchases over different types of devices (internet payments), (c) payment cards in ATM / PoS including using contactless technology (card payments and tokenisation), and (d) various systems and platforms for making instant payments and electronic billing. Over the years, payment system features, viz. availability, repetitive payments, contactless payments, offline payments, tokenisation, etc., have been enriched to enhance customer convenience while maintaining confidence in payment systems by ensuring requisite safety, security and efficiency measures.

1.2 The benchmarking exercise compares the payments ecosystem in India vis-à-vis other jurisdictions to ascertain the position of the payments landscape in India and examine how it fares when compared with other countries. In this context, benchmarking of India's payment systems was initiated in 2019 and this follow-on exercise is being undertaken to measure the progress since the initial exercise and examine the recent trends in payments, both in India and the world.

2. Past exercise

2.1 RBI published a report in 2019 on "Benchmarking India's Payment Systems", which compared the payments ecosystem in India relative to comparable payment systems and usage trends in other major countries. The exercise covered 21 countries, (including advanced economy countries, Asian economies and BRICS nations) spread across all the continents, where payment systems were considered robust, diverse and efficient. The comparison was undertaken for the year 2017 with CAGR for relevant indicators considered over a period of 5 years from 2012 to 2017.

2.2 The analysis covered 41 indicators over 21 broad areas including regulation, oversight, individual payment system categories, payment instruments, payment infrastructure, utility

payments, government payments, customer protection and grievance redressal, securities settlement and clearing systems and cross-border personal remittances.

2.3 The exercise provided an understanding of the relative position of systems in India for making and receiving payments and how their usage preferences compare with other countries. It was also a starting point for a meaningful analysis of the efficiency levels of India's payment systems.

3. Present exercise

3.1 This is a follow-on benchmarking exercise and aims to measure India's standing vis-à-vis twenty other countries, as well as the progress since the last exercise, across payment systems and payment instruments. The exercise seeks to provide insights about user preferences and identify strengths and shortcomings of India's payments ecosystem relative to comparable payment systems in other countries. It, therefore, seeks to (a) arrive at an understanding of the preferences Indians have for making and receiving payments and how these preferences compare with other countries, (b) assess the efficiency of India's payment systems, and (c) measure the progress in the parameters since the last exercise.

3.2 The data used for the exercise is for the year 2020 with CAGR for relevant indicators considered over the three-year period since the last benchmarking exercise, viz. from 2017 to 2020. (Although the data for 2021 is available for India, the same is not available in public domain for other jurisdictions).

3.3 A few of the parameters included in the last exercise are based on publications for which, subsequent editions have not been released. Every attempt has been made to retain the parameters as used in the previous exercise using other available data points. However, in cases where data points are not available, the parameters have been excluded from the present benchmarking exercise.

3.4 India has also started publishing a Digital Payments Index (DPI) to effectively capture the extent of digitisation of payments in the country. The DPI is based on multiple parameters and measures the penetration and deepening of various digital payment modes. While DPI is used to measure the deepening of digital payments across the country, benchmarking facilitates a meaningful comparison with other jurisdictions.

4. Data sources

4.1 The data sources considered for the benchmarking exercise are as follows:

- (a) BIS Red Book 'country tables' compiled by the Bank for International Settlements¹ (BIS) for the years ended 2017 and 2020
- (b) Worldpay Global Payments Report 2022²
- (c) RBI data
- (d) World Bank Fast Payments Toolkit³
- (e) Global Findex Survey, 2017 conducted for World Bank⁴
- (f) World Bank – World Development Indicators⁵
- (g) Advancing Public Transport Report on Demystifying Ticketing and Payment in Public Transport – November 2020⁶
- (h) FSB Stage 1 Report on Enhancing cross-border payment arrangements⁷
- (i) FSB Consultative Report on Targets for Addressing the Four Challenges of Cross-border Payments⁸
- (j) ACI Worldwide – Prime Time for Real-Time Global Payments Report 2022⁹
- (k) Websites of Central Banks, Ombudsman, etc., of other benchmarked countries¹⁰
- (l) Interchange Fees in Various Countries: Developments and Determinants (Stuart E. Weiner and Julian Wright)¹¹

¹ <https://stats.bis.org/statx/toc/CPMI.html>

² <https://worldpay.globalpaymentsreport.com/en>

³ <https://fastpayments.worldbank.org/>

⁴ <https://globalfindex.worldbank.org/>

⁵ <https://databank.worldbank.org/source/world-development-indicators>

⁶ https://cms.uitp.org/wp/wp-content/uploads/2021/03/Report-Ticketing_NOV2020_update.pdf

⁷ <https://www.fsb.org/2020/04/enhancing-cross-border-payments-stage-1-report-to-the-g20/>

⁸ <https://www.fsb.org/2021/05/targets-for-addressing-the-four-challenges-of-cross-border-payments-consultative-document/>

⁹ https://www.aciworldwide.com/real-time-payments-report?utm_source=fintechfinance&utm_medium=display&utm_campaign=fm-2022-bnks-global-prime-time-2022

¹⁰ <https://www.afca.org.au/>; <https://www.financial-ombudsman.org.uk/>; <https://www.obsi.ca/>; <https://acpr.banque-france.fr/en/page-sommaire/about-acpr>; <https://www.bafin.de/EN/Homepage/>; <https://www.obssa.co.za>; <https://finombudsman.ru/>; <https://www.occ.treas.gov/topics/supervision-and-examination/dispute-resolution/consumer-complaints/index-consumer-complaints.html>

¹¹ https://www.kansascityfed.org/documents/7408/PSCP2005_Weiner-Wright.pdf

(m) Report of the Working Group on Innovations in retail payments 2012¹²

(n) The Global Knowledge Partnership on Migration and Development (KNOMAD) – Remittances data¹³

4.2 RBI has relied on publicly available information and made all reasonable efforts to ensure that the information in the report is accurate. Further, any changes in data / information pertaining to jurisdictions covered in the exercise, after the finalisation of the report, may not be reflected herein.

5. Countries selected for benchmarking

5.1 The countries included in this exercise are the same as those selected for the 2019 exercise to ensure consistency. Like the last exercise, the countries include a mix of advanced economies, Asian economies and all the BRICS nations viz. Australia, Brazil, Canada, China, France, Germany, Hong Kong, Indonesia, Italy, Japan, Mexico, Russia, Saudi Arabia, Singapore, South Africa, South Korea, Sweden, Turkey, United Kingdom and the United States of America. European Central Bank (ECB) has been included for the indicators on “Regulation” and “Oversight”. These countries have been chosen not only because they are spread across all continents but also because payment systems in these countries are considered to be robust, diverse and efficient. Further, most of the countries are at the upper end of the income spectrum in terms of World Bank socio-economic indicators.

6. Rating

6.1 The benchmarking has been done for indicators ranging from regulation of payment systems to payment instruments and infrastructure. For ranking a particular indicator, only those countries have been considered for which data is available for the respective indicator. For each indicator, the rationale for rating, along with the practices followed by leaders, is provided at Annex. The rating ¹⁴categories are on similar lines as the rating in the last exercise:

¹² <https://www.bis.org/cpmi/publ/d102.pdf>

¹³ <https://www.knomad.org/data/remittances>

¹⁴ Last exercise rating methodology was as follows:

a) “Leader”: ranked 1st or 2nd or 3rd;

b) “Strong”: in the top rungs of the countries other than the leaders (4th to 9th);

- a) "Leader": ranked 1st or 2nd or 3rd;
- b) "Strong": in the top half of the countries other than the leaders;
- c) "Moderate": in the bottom half of countries other than the bottom 5; and
- d) "Weak": in the bottom 5.

6.2 The rating for an indicator is given without accounting for the correlation with other indicators, if any. The purpose of assigning a 'rating' for a parameter / indicator is limited to providing a scale, for understanding India's relative position amongst the countries covered under this exercise. Further, for some parameters, the relative position and rating thereof indicate consumer preferences (share of different payment categories, cash withdrawals from ATM, etc.) in the benchmarked countries. The parameters / areas for which a jurisdiction may like to initiate action to improve its relative position, would be driven by the strengths and shortcomings of their payments ecosystem, consumer preferences, geo-political realities, etc. Thus, a relatively low ranking in a particular parameter may not be a reason by itself for initiating action.

7. Highlights and way forward

7.1 The benchmarking exercise compared various aspects of the payments landscape in India with that of other countries and provided insights on consumer preferences for payment instruments / systems vis-à-vis other countries. The selection of parameters was constrained by non-availability of data for certain parameters across jurisdictions since certain initiatives / products / systems may be key for a jurisdiction but may not be implemented across all jurisdictions e.g., use of Quick Response (QR) codes. The exercise captured some of the developments since 2019 and helped highlight areas where India was strong and identify areas where further initiatives / developments were desirable. The key findings from the exercise are summarised below:

- The onset of the CoVID pandemic and requirement of social distancing necessitated special measures for unhindered operations of payment systems. Despite the challenges, the payment systems in India continued to demonstrate robust growth during the pandemic.

c) "Moderate": ranked in the middle (10th to 15th); and
d) "Weak": in the lowest rungs (16th to 21st).

- Regulation continues to be strong in India with many proactive customer centric initiatives being taken. Guidelines were issued in 2020 to bring payment aggregators also under the regulatory purview.
- In India, while the per capita CIC is low, the ratio of CIC to GDP is considerably high. CIC may be a sub-optimal indicator to assess extent of payments; as currency, particularly high denomination notes, are also used as a store of value, especially in times of uncertainty like natural disasters and emergencies like the CoVID pandemic.
- India is one of the few countries where the large value RTGS system is available round the clock.
- The payment systems / instruments across all segments (except paper clearing, where the endeavour is to bring down cheques) have demonstrated robust growth in India. In terms of share of transactions, Unified Payments Interface (UPI) is the dominant system, contributing 68% of payment systems transactions with over 5.4 billion transactions in March 2022.
- India has two fast payment systems, viz. Immediate Payment Service (IMPS) and UPI, facilitating instant funds transfers. Further, the National Electronic Funds Transfer (NEFT) system operated by RBI is available 24x7 and ensures settlement in half hourly batches.
- The CoVID pandemic related lockdowns and restrictions on public movement in 2020 had an impact on usage of payment instruments at retail outlets. This may be one of the reasons for the lower growth observed in card payments in India as compared to other payment categories in 2020. Overall, after an initial drop¹⁵, digital transactions picked up during the period as the focus was on “no / less” physical contact.
- Notwithstanding the significant expansion in the payment acceptance infrastructure in India during the period, the people per PoS terminals remained high at around 300 people. The operationalisation of the Payments Infrastructure Development Fund (PIDF) in January 2021 has enhanced deployment of payment acceptance infrastructure. Further, India has over 150 million digital PoS terminals (QR codes) that facilitate acceptance of digital payments through cards, e-Money and UPI.
- RBI published the updated oversight framework for Financial Market Infrastructures (FMIs) and Retail Payment Systems (RPSs)¹⁶ incorporating the supervisory framework for payment system entities. It further details the oversight objectives and supervisory

¹⁵ <https://rbi.org.in/Scripts/TrendsPSIUserView.aspx?Id=3>

¹⁶ https://rbi.org.in/scripts/Bs_viewcontent.aspx?Id=3864

processes of Reserve Bank as well as the assessment methodology of FMIs and System Wide Important Payment System (SWIPS) under Principles for Financial Market Infrastructures (PFMIs).

- Various measures have been put in place in India to ensure security of payment transactions. The incremental measures, since the previous benchmarking exercise, include facility to switch on / off card transactions / usage limits for card transactions, Card on File (CoF) tokenisation, positive pay for cheque transactions, mandating Legal Entity Identifier (LEI) for high value transactions in Centralised Payment Systems (CPS), etc.
- The movement towards digital payments in India has been accompanied by a shift towards payment of utility bills through digital modes. This has been facilitated by the Bharat Bill Payment System (BBPS), which on-boarded over 20,000 billers as at the end of March 2022.
- Payments for ticket purchases in mass transit systems are increasingly being made through digital modes with contactless cards and QR based payments being the preferred modes.
- India's domestic card network – RuPay – dominates the debit card segment as far as card issuance is concerned. However, RuPay is lagging in the credit card segment with below 3% share of total cards issued.
- Though India has the third largest number of ATMs deployed, India continues to fare poorly with regard to people served per ATM due to its sizeable population. However, this may not be a concern as cash withdrawals in India are also facilitated through other channels such as PoS terminals and micro-ATMs using Aadhaar enabled payment systems (AePS).
- India has taken significant measures to enhance cross-border payment arrangements. The 24x7 availability of RTGS can be leveraged for facilitating cross-border transactions.
- The interlinkage of India's fast payment system, viz. UPI, with similar systems in other jurisdictions is being explored to enhance cross-border payment arrangements. The UPI-PayNow interface is currently underway with Singapore. Such initiatives are expected to provide an instant and low-cost option for cross-border payments, including remittances.
- Various other initiatives are underway in India to ensure outreach of digital payments. A centralised industry-wide 24x7 helpline was set-up to assist users with their queries on digital payments via toll-free number, website, chatbot facility, etc. To facilitate digital transactions in areas with poor or weak internet or telecom connectivity, authorised payment system operators and payment system participants were permitted to enable

small value digital payments in offline mode using any channel or instrument like cards, wallets, mobile devices, etc. To ensure digital enablement of the 400 million feature phone users across the country, UPI system was leveraged to introduce UPI123Pay with four distinct options to initiate digital payments, viz. (a) Interactive Voice Recording, (b) missed call, (c) app-based functionality, and (d) proximity sound - based payments. Further, a recently prescribed framework for geo-tagging of payment touch points will provide precise location of existing payment acceptance infrastructure and facilitate implementation of targeted literacy programmes and intervention strategies to enhance digital payment acceptance infrastructure across the country. These initiatives will ensure further adoption of digital payments and enhancement of the payments ecosystem.

Way Forward

7.2 India has an efficient payments ecosystem that has been strengthened by operationalising the CPS, comprising RTGS and NEFT, round the clock. RTGS 24x7 has laid the foundation for extension of market hours, which would enhance efficiency of Indian markets and increase payment transactions. Further, expanding the scope of RTGS, to settle transactions in major trade currencies such as USD, Euro, Pound, etc., could be explored to facilitate processing of foreign currency transactions and establish India as a major centre for international financial trades.

7.3 With global focus on enhancing cross-border payment arrangements, it is essential that India explores further actions in this arena, which would further its relative position and remove frictions in such transactions. These measures could include, building on the UPI-PayNow interface and exploring avenues for interlinking UPI with fast payment systems in other jurisdictions, enhancing / reviewing the prescribed limits for inward remittances using the Money Transfer Service Scheme (MTSS) to improve customer convenience, adopting differential screening requirements for foreign inward remittances in line with the risk-based regime provided in the Financial Action Task Force (FATF) framework, etc. While enhancing cross-border transactions is a focus area, it is essential to ensure safety and security of such transactions. The Additional Factor of Authentication (AFA) mandated for online card transactions in India has reduced payment frauds and enhanced confidence of customers in card transactions. With the evolution of technology and rise in cross-border payments, the possibility of extending AFA requirement to cross-border card transactions undertaken using cards issued in India may be explored.

7.4 From a domestic perspective, the robust payments infrastructure has facilitated considerable growth in Indian economy. The time is opportune to leverage these learnings at a global level. Internationalisation of Indian Rupee will facilitate greater degree of integration of Indian economy with rest of the world, in terms of foreign trade and international capital flows. Along with other global outreach initiatives, this will also help bring down cost of cross-border transactions, including remittances, and help in rapid acceptance of Indian Rupee. The inclusion of Indian Rupee as a currency in Continuous Linked Settlement (CLS) could be a step in this direction. The CPSs could also be extended to SAARC member countries to facilitate trade invoicing and settlement in Indian Rupee. Opening of current accounts, both by other central banks with RBI and by RBI with other central banks, to facilitate faster settlements could be another aspect for consideration.

8. Benchmarking exercise summary

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
(A) Regulation	1	Laws in place and scope of regulation	The Reserve Bank's scope of regulation extends to the whole gamut of payment systems and instruments as also services provided by banks and non-banks. India is one of the few countries that has a designated law on payment systems. In order to maintain public confidence in the payment systems, entry and exit of operators is regulated in India, unlike certain other jurisdictions.	Strong	Strong
	2	Regulation of costs of payment systems	Processing charges have been waived by RBI on the payment systems it operates, viz. RTGS and NEFT transactions. In addition, with effect from January 1, 2020 banks were directed not to levy any charges on NEFT funds transfers initiated online by their savings bank account holders. Further, with effect from January 1, 2020, the Government has directed that	Leader	Leader

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
			Merchant Discount Rate (MDR) shall not be collected for transactions put through UPI and RuPay debit cards.		
(B) Cash	3	CIC per capita	The CIC per capita in India increased from USD 218 in 2017 to USD 288 in 2020. However, CIC per capita in India continues to be considerably lower than most of the countries included in the benchmarking exercise. The CIC per capita is observed to vary significantly among the advanced economies and emerging economies.	Strong	Leader
	4	CIC as percent of GDP	The CIC as percent of GDP is observed to be the third highest for India out of the countries included in the benchmarking exercise. CIC in India increased to 14.4% of GDP in 2020 from 10.7% of GDP in 2017, consistent with the trend observed across jurisdictions. With the onset of CoVID pandemic, there was a dash for cash across all jurisdictions. Lockdowns were severe in India, as a result of which economic activity slowed down and there was contraction in GDP, relative to other countries. The decline in GDP (denominator) contributed considerably to increase of CIC as percent of GDP for India in 2020.	Moderate	Weak
(C) Payment systems transactions	5	Payment systems transactions volume and growth	The volume of payment systems transactions in India grew strongly at a CAGR of 21% between 2017 and 2020, indicating rapid adoption of non-cash payment modes. The CAGR observed in India was second highest amongst countries included in the benchmarking	Moderate	<i>Volume:</i> Strong; <i>CAGR:</i> Leader

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
			exercise, behind only Saudi Arabia (26%).		
	6	Value of payment systems transactions to CIC	The value of payment systems transactions to CIC was one of the lowest in India (44.9) in 2020 as compared to other countries included in the benchmarking exercise. Indonesia, South Africa, Turkey and United Kingdom are the few countries that witnessed a growth in the ratio from 2017 to 2020.	Moderate	Weak
(D) Cheques	7	Rate of decline of cheques	In India, the volume of cheque payments in 2020 (708 million) was high, as compared to other countries. Cheque-based payment transactions in India declined at a CAGR of 15.4% from 2017 to 2020.	Weak	Moderate
	8	Share of cheques in payment systems (volume)	The share of cheque payments in total payment systems transactions in India has reduced to 1.7% in 2020 from 7.5% in 2017.	Weak	Weak
	9	Cheque instrument features	In 2021, India brought all bank branches under the image-based Cheque Truncation System (CTS) clearing mechanism ensuring T+1 settlement for all instruments across the country. Further, to provide additional security, a mechanism of positive pay was made available for all high value cheques, i.e., above ₹50,000.	Leader	Leader
(E) Debit and credit cards	10	Number of debit and credit cards issued	India, with 886 million debit cards at the end of 2020, was behind only China (8178 million) in terms of number of debit cards issued. In terms of number of credit cards issued, India with 60.4 million credit cards, was behind USA,	<i>Debit Cards:</i> Leader; <i>Credit Cards:</i> Moderate	<i>Debit Cards:</i> Leader; <i>Credit Cards:</i> Strong;

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
			China, Brazil, Canada, Korea and Turkey.		
	11	Share of debit and credit card payments in payment systems (volume)	In 2020, the share of card payments in total payment systems transactions was the second lowest in India (14.7%), with only Indonesia witnessing a lower share (7.2%). Further, in 2020 India was one of the few countries along with Indonesia, Korea, Sweden, Turkey and United Kingdom to witness a decline in share of card payments as compared to 2017.	Weak	Weak
	12	Points of Sale (PoS) terminals deployed	The number of PoS terminals available in India (4.6 million) as at the end of 2020 was higher than the countries considered in the benchmarking exercise with the exception of Brazil (13.4 million) and China (38.3 million).	Strong	Leader
	13	People per PoS terminal	India has made significant progress in terms of the absolute number of PoS terminals deployed at the end of 2020. However, in terms of people per PoS terminal deployed, there is scope for improvement with one PoS terminal catering to 296 people as at end 2020.	Weak	Weak
	14	Debit and credit card payments	The debit card and credit card payments in India have grown at a respectable rate from 2017 to 2020 with a CAGR of 7.3% and 8.5%, respectively. However, in absolute terms, the volume of debit card and credit card payments in India in 2020 was considerably lower as compared to other countries.	Moderate	Moderate
(F) Cash vs debit and	15	Debit and credit card	The value of card payments to CIC for India, at 0.4, was the lowest amongst the benchmarked	Weak	Weak

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
credit cards		payments vs CIC	countries, indicating a lower preference for using debit and credit cards.		
(G) Cash and ATMs	16	ATMs deployed	As at the end of 2020, India was next to only China and Russia in terms of the number of ATMs deployed. However, over the period from 2017 to 2020, the ATMs deployed in India increased at a CAGR of 2% as compared to 17% in Russia.	Leader	Leader
	17	People per ATM	India has the third largest number of ATMs deployed in absolute terms amongst the benchmarked countries. However, it fares poorly when we measure the reach of ATMs; with a single ATM catering to over 5800 people as at end 2020.	Weak	Weak
	18	Cash withdrawal at ATMs per capita	The cash withdrawals undertaken per person in India in 2020 was 5, which was the lowest amongst the benchmarked countries. This has fallen from 7 cash withdrawals per person in 2017. While this ratio normally indicates lower cash dependency, the reason for a low ratio may be more due to a large population (denominator) having low accessibility due to lesser number of ATMs (numerator). In addition, there is a limit on the number of times cash can be withdrawn from ATMs without any charges, which acts as a deterrent at times.	Leader	Leader
	19	ATM withdrawal vs CIC	India has one of the lowest ratios of cash withdrawal at ATM to CIC. This is likely to be the result of low	Weak¹⁷	Leader

¹⁷ In the last exercise the Cash withdrawal to CIC was low and India was ranked weak in the indicator considering low availability of ATMs. However, on a review, considering the focus on shifting towards digital payments, a low ratio of cash withdrawal to CIC is desirable. The rationale for the rating has been modified accordingly.

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
			ATM density coupled with low number of ATM transactions per capita.		
(H) Domestic card networks	20	Presence of domestic card network and its share	In India, the domestic card network, RuPay was launched by National Payments Corporation of India (NPCI) in 2012. As at end of January 2022, there were over 651 million RuPay debit cards dominating the market with a share of over 65% of total debit cards issued. However, RuPay cards comprise less than 3% share in the credit card segment in India.	Moderate	Moderate
(I) Credit transfers	21	Volume and growth of credit transfers	India dominates credit transfers, both in terms of number of transactions in 2020 and CAGR over the 3-year period between 2017 and 2020. This can be attributed to the plethora of credit transfer systems available round the clock facilitating immediate funds transfers.	Strong	Leader
	22	Share of credit transfers in payment systems (volume)	The share of credit transfers in overall payment systems transactions grew from 37.5% in 2017 to 68.8% in 2020 and is now the highest amongst the benchmarked countries.	Leader	Leader
(J) Large value payments	23	RTGS	In India, the RTGS system, owned and operated by RBI, was introduced in 2004 and has undergone various changes over the years. The RTGS system is running round the clock from December 14, 2020; making India one of the few countries in the world to have its large value payment system operating 24x7.	Strong	Leader
(K) Fast payments	24	Channels in which fast	India is one of the few countries that has two fast payment systems, viz. IMPS and UPI. The adoption of	Strong	Leader

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
		payments are available	instant payments in India has been remarkable, with India dominating the number of transactions undertaken using fast payment systems as compared to other countries for which data is available. In addition, India also has another retail payment system operated by RBI, viz. NEFT, which though not a fast payment system (as it is settled in half-hourly batches), runs 24x7, without settlement risk as payment is made to the beneficiary only after the settlement.		
(L) Direct debits	25	Volume and growth of direct debits	Direct debits in India, at a CAGR of 38.6% between 2017 and 2020, have registered the fastest growth amongst the benchmarked countries. However, in terms of volume, the direct debits in India are lower than countries like United States of America, Germany, Brazil, United Kingdom, France and South Korea.	Weak	<i>Volume:</i> Strong; <i>CAGR:</i> Leader
	26	Share of direct debits in payment systems (volume)	India's share of direct debit transactions in payment systems was 2.5% in 2020. The change in share of direct debit payments in payment systems is insignificant for most of the benchmarked countries.	Weak	Moderate
(M) e-Money	27	Availability of alternate payment systems	As per the Worldpay Global Payments Report 2022, 45% of the online transactions in India are undertaken using digital / mobile wallets (e-Money). In India, alternative forms of payment, facilitated through UPI third-party applications, are predominantly used for online payment transactions.	Leader	Leader

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
	28	Volume and growth of e-Money	India fares well in terms of the volume of e-Money transactions with over 4950 million transactions in 2020. The transactions are undertaken using pre-paid payment instruments in the form of cards or wallets issued by approved banks as well as authorised non-bank issuers.	Strong	<i>Volume:</i> Strong; <i>CAGR:</i> Moderate
	29	Share of e-Money in payment systems (volume)	The share of e-Money payment transactions in India decreased from 22.1% in 2017 to 12.2% in 2020 and is substantially lower than other countries, viz. Japan (78.8%), Singapore (60.1%) and Indonesia (36.5%). The fall in the share may also be read with the increase in other modes such as UPI.	Leader	Strong
(N) Digital utility payments	30	Digital payments of utility bills	BBPS was introduced in October 2017 to offer interoperable and accessible bill payment services to customers using multiple modes and instant confirmation of payment. The system has witnessed remarkable growth in terms of billers and transactions processed.	Weak	Moderate
	31	Public mass transportation	Digital payments are in use to pay for public transportation in most metropolitan cities in India. The metro rails operating across the country employ the use of smart cards that facilitate contactless cash free travel.	Weak	Moderate
(O) Digital infrastructure	32	Mobile and broadband subscriptions	The number of mobile and fixed broadband subscriptions per 100 individuals in India was the lowest at 83.6 and 1.6, respectively, in 2020. Further, fixed broadband subscriptions increased at a CAGR of 6.3% over the period from 2017	Strong	Weak

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
			to 2020, while mobile subscriptions decreased at an annualised rate of 1.4%, during the period.		
(Q) Aggregators	33	Third party payment service providers / payment gateways / payment aggregators	India recently introduced guidelines to regulate the activities of payment aggregators and mandated all existing payment aggregators to apply for authorisation by September 30, 2021. In India, the activities of payment gateways are not regulated as they do not handle funds and the regulator only issues recommendatory guidelines on baseline technology for their activities. Further, to enable effective management of risks in outsourcing of activities, a framework was prescribed for outsourcing of payment and settlement related activities of Payment System Operators (PSOs).	Moderate	Strong
(R) Customer protection and complaint redressal	34	Customer safety and authentication standards	India has a framework on limiting liability of customers in unauthorised electronic banking transactions. In addition, the regulator has introduced various measures, since the last exercise, to ensure safety of customer transactions, viz. (a) facility to switch on / switch off card transactions, (b) CoF tokenisation, (c) mandating LEI for high value transactions in CPS, (d) positive pay system for high value cheques.	Strong	Strong
	35	Ombudsman	RBI in November 2021 launched the Integrated Ombudsman Scheme to make the alternate dispute redressal mechanism simpler and more responsive to the customers of entities regulated by	Strong	Strong

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
			<p>it. The Integrated Ombudsman Scheme combined the following 3 schemes (i) the Banking Ombudsman Scheme, 2006; (ii) the Ombudsman Scheme for Non-Banking Financial Companies, 2018; and (iii) the Ombudsman Scheme for Digital Transactions, 2019.</p> <p>Further, to ensure a swift, effective and efficient complaint redressal mechanism, an internal ombudsman scheme was introduced for large non-bank PPIs in 2019.</p>		
(S) Securities settlement and clearing system	36	Central Counterparty (CCP)	<p>Clearing Corporation of India Ltd (CCIL) operates as a CCP and provides guaranteed clearing and settlement for transactions in money, Government securities, foreign exchange and derivative markets. In a cross-country comparison CCIL fares strongly with regard to governance arrangements in place for managing the organisation and the risk management practices implemented to manage member defaults and other non-default losses.</p>	Strong	Leader
(T) Oversight	37	Oversight of payment systems	<p>In India, the Payment and Settlement Systems Act, 2007 (PSS Act) has designated and confers upon RBI the right to regulate and supervise payment systems within the country. In 2020 RBI introduced an oversight framework for FMI and RPSs that details the oversight objectives and supervisory processes of RBI as well as the assessment</p>	Leader	Leader

Area	Indicator number	Indicator	Insights	Previous rating	Current rating
			methodology of FMIs and SWIPS under PFMI.		
(U) Cross-border personal remittances	38	Availability	In India, the major share of cross-border remittances is undertaken through banks. The non-bank players are permitted to facilitate inward remittances only.	Weak	Moderate
	39	Flows	India is the leader in terms of personal remittance inflows with 11.85% share of the global remittances received by it. In the year 2020, India received remittances amounting to over USD 83 billion.	Leader	Leader
	40	Cost	The cost of sending remittances to India was lower than that to other benchmarked countries. However, the cost of sending remittances from India was higher than that from Russia and Singapore. It may be noted that it may not be appropriate to compare remittances across countries selected in the benchmarking exercise, as remittances primarily originate from advanced economies and are directed to beneficiaries in emerging economies.	Moderate	Strong

Appendix**Glossary**

Sr No	Term	Definition
1	Alternate payments	Alternate payments are payments using methods other than cash or physical cards linked to card brand networks.
2	ATMs	Automated Teller Machines (ATMs) are terminals that allow authorised users, typically by using a card, to access a range of services such as cash withdrawals, balance enquiries, transfer of funds and/or acceptance of deposits.
3	BigTech	BigTech is a term that refers to the most dominant and largest technology companies in their respective sectors. Their products and services are used globally and have become heavily relied upon by businesses and individuals alike.
4	BNPL	Buy Now Pay Later (BNPL) is a type of short-term financing that allows consumers to make purchases and pay for them at a future date, often interest-free.
5	CAGR	Compound Annual Growth Rate (CAGR) is the average rate at which value of an indicator moves from one value to another over a period of time.
6	Cards	Cards are payment instruments based on a unique number that can be used to initiate a payment, cash withdrawal or cash deposit that is processed using / over a card scheme or – for withdrawals and deposits at the ATM – within the network operated by the issuer of the card. For this exercise, cards mean debit and credit cards, unless otherwise stated.
7	CIC	Currency in Circulation (CIC) is the amount of cash within a country that is physically used to conduct transactions between consumers and businesses rather than stored in a bank, financial institution or central bank. This includes notes in circulation and coins in circulation.
8	Cheques	Cheques are payment instruments based on written orders from one party (the drawer) to another (the drawee, normally an account holder of a bank) requiring the drawee to pay a specified sum on demand to the drawer or to a third party specified by the drawer.
9	Credit transfers	Credit transfers are based on payment orders or possibly sequences of payment orders made for the purpose of placing funds at the disposal of the payee. The funds move from the payer's institution to the payee's institution, possibly via several other institutions as intermediaries and / or one or more payment systems. In India, this consists of RTGS, NEFT, Electronic Clearing Service (ECS) Credit, National Automated Clearing House (NACH) Credit, IMPS and UPI.

Sr No	Term	Definition
10	Digital payments	Digital payment is a means of payment which is made through digital modes. In digital payments, payer and payee both use digital modes to send and receive money, respectively. It is also called electronic payment. No hard cash is involved in digital payments.
11	DBT	Direct Benefit Transfer (DBT) aims to transfer subsidies directly to the beneficiaries in their bank accounts.
12	Direct debits	Direct debits are based on pre-authorized debits, possibly recurrent, of the payer's account by the payee. In India, this comprises of ECS debit ¹⁸ and NACH debit.
13	Domestic card network	Card networks facilitate card payments by passing information between acquiring banks and issuing banks (or card issuer). Domestic card network is such a network that is setup for banks within a specific country. In India, RuPay cards of NPCI operates as a Domestic card network.
14	e-Money	e-Money is prepaid value stored electronically, which represents a liability of the e-Money issuer (a bank, an e-money institution or any other entity authorised or allowed to issue e-Money in the local jurisdiction) and which is denominated in a currency backed by an authority. In India, Prepaid Payment Instruments issued as Wallets and Cards are included in e-Money.
15	Fast payments	Fast payments are payments in which the transmission of the payment message and the availability of "final" funds to the payee occur in real time or near-real time and on as near to a 24-hour and seven-day (24x7) basis as possible. In India, IMPS and UPI are classified as Fast Payment Systems.
16	GDP	Gross domestic product (GDP) is the monetary value of all the finished goods and services produced within a country's borders in a specific time period.
17	Interchange fee	Interchange fee is transaction fee that a merchant must pay whenever a customer uses a credit / debit card to make a purchase from her / his store. The fees are paid to the card-issuing bank to cover handling costs, fraud and bad debt costs and the risk involved in approving the payment.
18	MDR	Merchant Discount Rate (MDR) is the rate charged to a merchant for payment processing services on debit / credit card transactions.
19	Micro ATMs	Micro-ATM is a portable device used by a Business Correspondent to connect to his / her bank, authenticate customers and perform transactions, such as, cash deposit, withdrawal and funds transfer.
20	NFC	Near Field Communication (NFC) is the technology that allows two devices, like a phone and a payment terminal, to talk to each other

¹⁸ ECS was discontinued in January 2020 with the transactions migrated to NACH.

Sr No	Term	Definition
		when they are close together. NFC is the technology that enables contactless payments.
21	Payment aggregators	Payment aggregators are entities that facilitate e-commerce sites and merchants to accept various payment instruments from the customers for completion of their payment obligations without the need for merchants to create a separate payment integration system of their own.
22	Payment gateways	Payment gateways are entities that provide technology infrastructure to route and facilitate processing of an online payment transaction without any involvement in handling of funds.
23	PSO	Payment System Operator (PSO) is a legal entity responsible for operating a payment system.
24	Payment systems transactions	Payment systems transactions include the total transactions undertaken through all payment systems in the country. In India, this includes, (a) paper clearing (CTS, MICR, Non MICR); (b) large value (RTGS); (c) retail electronic clearing (ECS, NACH, NEFT); (d) fast payments (IMPS, UPI); (f) card Payments (credit and debit card) and (g) e-Money (PPI cards and wallets).
25	Per capita	Per capita is a Latin term that translates into 'by head,' and basically means the 'average per person'.
26	PoS	Points of Sale (PoS) terminals are devices typically used at a retail location to capture payment information electronically and – in some cases – on paper vouchers.
27	PPIs	Prepaid Payment Instruments (PPIs) are payment instruments that facilitate purchase of goods and services against the value stored on such instruments.
28	Retail payments	Retail payments are “everyday” payments – of relatively low value – between private persons, companies, government agencies. For instance, retail payments are made by consumers to retailers or to utility or telecommunication providers. Salary payments, tax payments and social contributions made by businesses also belong to this category.
29	RTGS	Real Time Gross Settlement (RTGS) is a funds transfer system where money is moved from one bank to another in 'real-time', and on gross basis. RTGS is India's large value payment system (LVPS) that typically handles large-value and high-priority payments.
30	QR	Quick Response (QR) Code is type of a two-dimensional bar code consisting of black squares arranged in a square grid on a white background. Imaging devices such as smartphone cameras can be used to read and interpret these codes. QR codes are increasingly being used for making app-based payments for various services.

Benchmarking assessment

A. Regulation

1. Laws in place and scope of regulation

1.1 Key insight: The Reserve Bank's scope of regulation extends to the whole gamut of payment systems and instruments as also services provided by banks and non-banks. India is one of the few countries that has a designated law on payment systems. In order to maintain public confidence in the payment systems, entry and exit of operators is regulated in India, unlike certain other jurisdictions.

1.2 Benchmark rating: Strong

1.3 Analysis: A sound and appropriate legal framework is generally considered the basis for an efficient payment system. In India, considering the importance of regulation for the development and orderly functioning of payment systems, the PSS Act was legislated in 2007. The legal basis for regulation of payment systems emanates from Section 3 of the PSS Act, which states that RBI shall be the designated authority for the regulation and supervision of payment systems under this Act. In RBI, a sub-committee of its Central Board is responsible for the general superintendence of the regulation, reflecting the importance accorded to the task.

Proactive regulation with safety and customer centric initiatives have been the hallmark of developments in retail payment systems. The activities undertaken by payment aggregators have also been included under the regulatory purview with existing payment aggregators being required to apply for authorisation by September 2021. Payment gateways that provide technology infrastructure and facilitate processing of online payment transactions without handling funds have been issued recommendations for baseline technology and do not require authorisation from the regulator.

In recent years, to reduce licensing uncertainties and facilitate long term strategic planning by PSOs, RBI is authorising entities on a perpetual basis, subject to certain conditions. Further, to inculcate discipline and encourage submission of applications by serious players only, the concept of cooling period was introduced where an entity cannot apply for authorisation within one year from the date of revocation / non-renewal / acceptance of voluntary surrender / rejection of application.

Table 1: Scope of regulation and legal basis

Country	Scope				Legal basis		
	Retail payment systems	Retail payment instruments	Retail payment services provided by banks	Retail payment services provided by non-banks	Central bank law	Payment systems law	Other laws
Australia	Y	Y	Y	Y	Y	Y	Y
Brazil	Y	Y	Y			Y	Y
Canada					Y	Y	
China	Y	Y	Y	Y	Y		Y
ECB	Y	Y	Y	Y	Y		
France	Y	Y	Y	Y	Y	Y	
Germany	Y	Y	Y	Y	Y		
Hong Kong SAR	Y	Y	Y	Y		Y	
India	Y	Y	Y	Y	Y	Y	
Italy	Y	Y	Y	Y			Y
Japan	Y				Y		
Mexico	Y	Y	Y	Y	Y	Y	Y
Russia*	–	–	–	–		Y	
Saudi Arabia	Y	Y	Y	Y	Y		Y
Singapore	Y	Y	Y	Y		Y	
South Africa	Y	Y	Y	Y	Y	Y	
South Korea	Y	Y	Y	Y	Y		Y
Sweden	Y				Y		
Turkey	Y				Y		Y
United States of America	Y	Y	Y		Y	Y	Y

Source: Survey conducted by the Working Group on Central Bank Involvement in Retail Payments, 2012 (CPSS, BIS)

* Data not available

2. Regulation of costs of payment systems

2.1 Key insight: Processing charges have been waived by RBI on the payment systems it operates, viz. RTGS and NEFT. In addition, with effect from January 1, 2020 banks were directed not to levy any charges on NEFT funds transfers initiated online by their savings bank account holders. Further, with effect from January 1, 2020, the Government has directed that MDR shall not be collected for transactions put through UPI and RuPay debit cards.

Currently, for businesses with annual turnover of ₹2 million or more, the MDR for debit cards (other than RuPay) is capped at 0.9% of the transaction value or ₹1,000, whichever is lower.

2.2 Benchmark rating: Leader

2.3 Analysis: While cash is perceived to be 'free' by the consumers, it has significant social costs as also the costs of printing, distributing and maintaining currency, which are borne by RBI.

RBI has been regulating the cost of payment systems for the end consumers to ensure the availability of e-payments at low costs. Reduction in transaction cost for participants in the ecosystem would serve as a catalyst to onboard additional merchants on to the digital payments' platform.

Regulation of the costs of payment systems requires a fine balance. High costs will discourage consumers / merchants from shifting to digital payments, while low costs may not be remunerative and would discourage investments. RBI's endeavour is to make the payments space a large-volume, low-average-value and low-cost game for sustained presence and continuance.

Table 2: Interchange fee

Region	Country	Agency	Central Bank ⁱ		Competition Authority / Central bank interaction
			Actions / Rulings		
			Actions / Rulings taken	Actions / Rulings pending	
1	2	3	4	5	6
Asia Pacific	Australia	Reserve Bank of Australia Payments System Board (established by the parliament July 1998)	1. MC, Visa, Amex, and Diners Club credit card no-surcharge rules eliminated (01/03). 2. Bankcard, MC, and Visa lowered credit card interchange fees and began publishing interchange fee levels (10/03). 3. Payments between Amex and Diners Club and their bank partners will not be regulated; however, Amex and Diners Club will reword clauses in their merchant agreements and publish average merchant service fees (02/05).	1. Proposed lowering EFTPOS PIN debit interchange fees (02/05). 2. Proposed lowering Visa signature debit interchange fees (02/05). 3. Proposed eliminating Visa credit card-signature debit card HAC rule (02/05). 4. Bank will review the standards for credit card schemes in 2007 (02/05).	Conducted joint study, "Debit and Credit Card Schemes in Australia, A study of Interchange Fees and Access," October 2000.
North America	Canada	Bank of Canada			Limited interaction.

Region	Country	Agency	Central Bank ¹		Competition Authority / Central bank interaction
			Actions / Rulings		
			Actions / Rulings taken	Actions / Rulings pending	
1	2	3	4	5	6
	Mexico	Banco de México		1. Interchange fees have been reduced due to a concerted effort between Banco de México and the Mexican Bankers Association. 2. Banco de México has made the HAC rule more flexible: merchants are allowed to accept only debit, credit, or both cards. 3. The no-surcharge rule was left intact because discounts are already allowed.	Limited interaction.
	U.S.	Federal Reserve			Limited interaction.
Europe	EU cross-border	European Central Bank			Some interaction; ECB can play advisory role.
	Sweden	Riksbank			Limited interaction.
	U.K.	Bank of England			Limited interaction; Bank of England sits as an observer on joint OFT/ industry task force.

Source: *Interchange Fees in Various Countries: Developments and Determinants (Stuart E. Weiner and Julian Wright)*

B. Cash

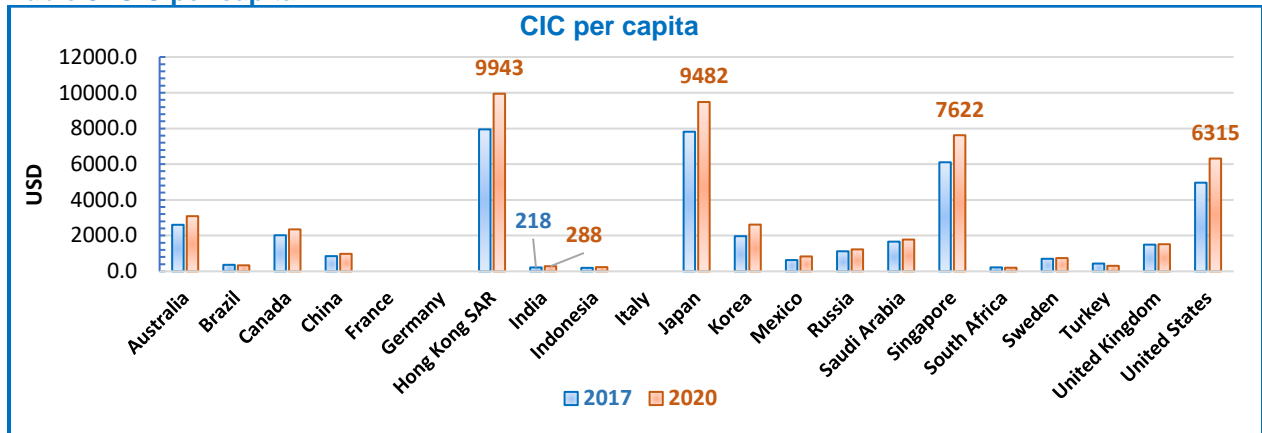
3. Currency in Circulation (CIC) per capita

3.1 Key insight: The CIC per capita in India increased from USD 218 in 2017 to USD 288 in 2020. However, CIC per capita in India continues to be considerably lower than most of the countries included in the benchmarking exercise. The CIC per capita is observed to vary significantly among the advanced economies and emerging economies.

3.2 Benchmark rating: Leader

India's position: 3 / 18

Table 3: CIC per capita



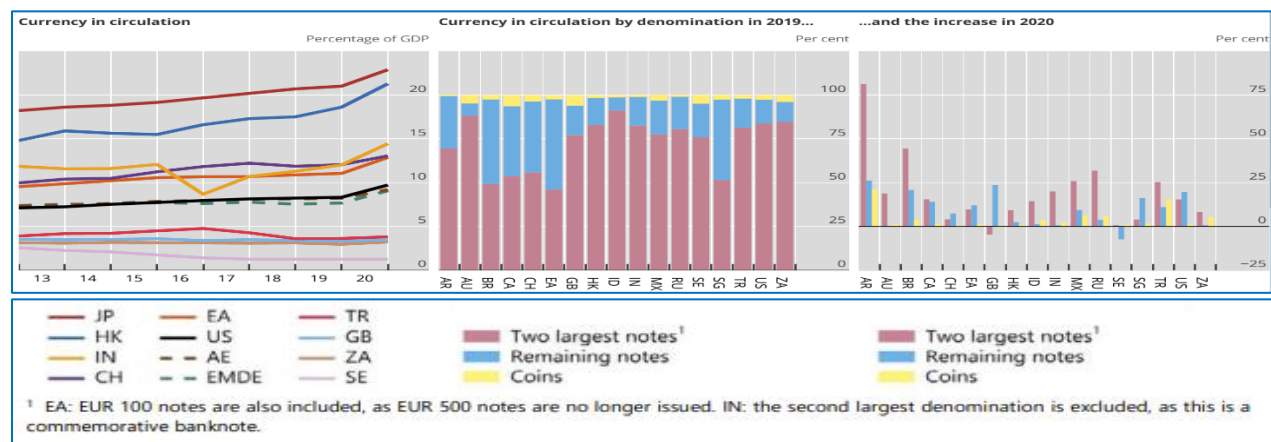
Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

3.3 Analysis: CIC per capita provides an indication of the use of cash and hence low levels of CIC per capita imply migration to digital payment modes. However, CIC per capita could also reflect income levels per capita in a country, which is demonstrated by the significant variation in levels of CIC per capita in advanced economies as compared to emerging market economies.

CIC per capita is observed to have increased in most of the countries (except Brazil, South Africa, Sweden, and Turkey) in 2020 when compared to 2017. The increase in CIC per capita in 2020 could be attributed to the holding of cash by individuals due to the uncertainties being experienced during the challenging times of the CoVID pandemic.

High level of CIC does not necessarily indicate the usage of cash for payment transactions, and it can represent the use of currency as a store of value. This is demonstrated by the robust demand observed for higher value denomination of currency across jurisdictions, as depicted in table below.

Table 4: CIC by denomination



Source: BIS report: CoVID accelerated the digitalisation of payments
 Note: Denomination-wise currency statistics is not available for the benchmarked countries

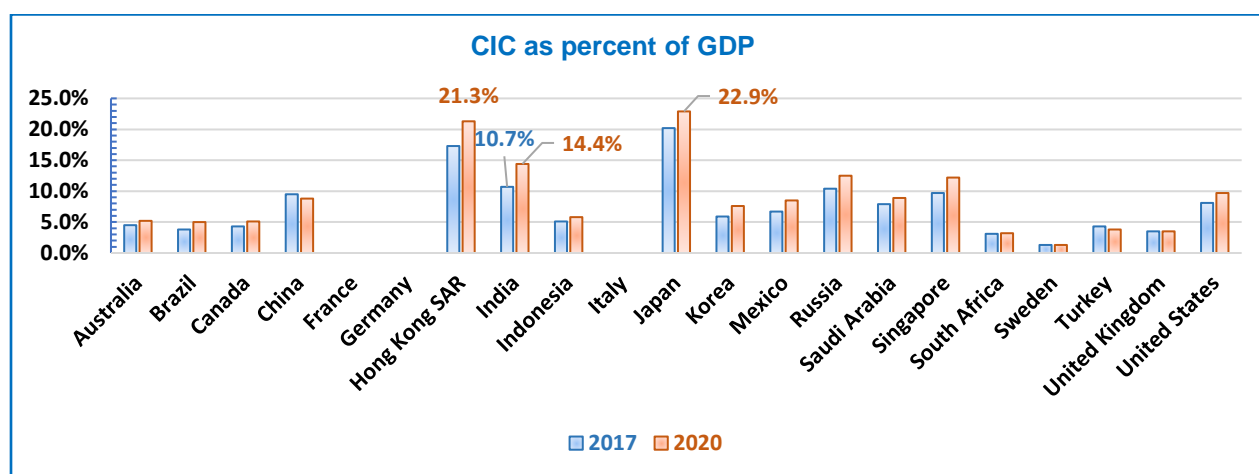
4. CIC as percent of GDP

4.1 Key insight: The CIC as percent of GDP is observed to be the third highest for India out of the countries included in the benchmarking exercise. CIC in India increased to 14.4% of GDP in 2020 from 10.7% of GDP in 2017, consistent with the trend observed across jurisdictions. Only China and Turkey witnessed a decline in the CIC as percent of GDP in 2020 as compared to 2017.

4.2 Benchmark rating: Weak

India's position: 16 / 18

Table 5: CIC as percent of GDP



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

4.3 Analysis: Demand for currency depends upon several macro-economic factors including economic growth, interest rate level and demographic profile of the country. The ratio of CIC as percent of GDP provides an indicator of the dependence of cash in an economy. Cash is, however, used both as a means of payment and store of value. The usage of currency as a store of value gained further significance during the challenging times of the CoVID pandemic.

With the onset of CoVID pandemic, there was a dash for cash across all jurisdictions. Lockdowns were severe in India, as a result of which economic activity slowed down and there was contraction in GDP, relative to other countries. The decline in GDP (denominator) contributed considerably to increase in CIC as percent of GDP for India in 2020.

Among the benchmarked countries, only Hong Kong (21.3%) and Japan (22.9%) had a higher ratio of CIC as a percentage of GDP as compared to India. A low crime rate, years of ultra-low interest rates and a nationwide network of ATMs have made cash appealing in Japan, giving people few reasons to shift to other modes of payments

C. Payment systems transactions

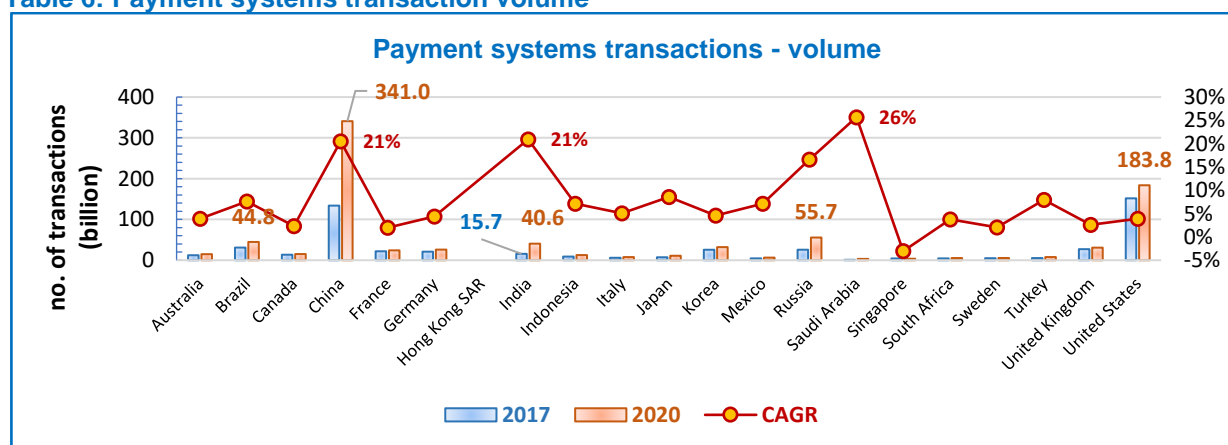
5. Payment systems transactions volume and growth

5.1 Key insight: The volume of payment systems transactions in India grew strongly at a CAGR of 21% between 2017 and 2020, indicating rapid adoption of non-cash payment modes. The CAGR observed in India was second highest amongst countries included in the benchmarking exercise, behind only Saudi Arabia (26%).

5.2 Benchmark rating: Volume – Strong; CAGR – Leader

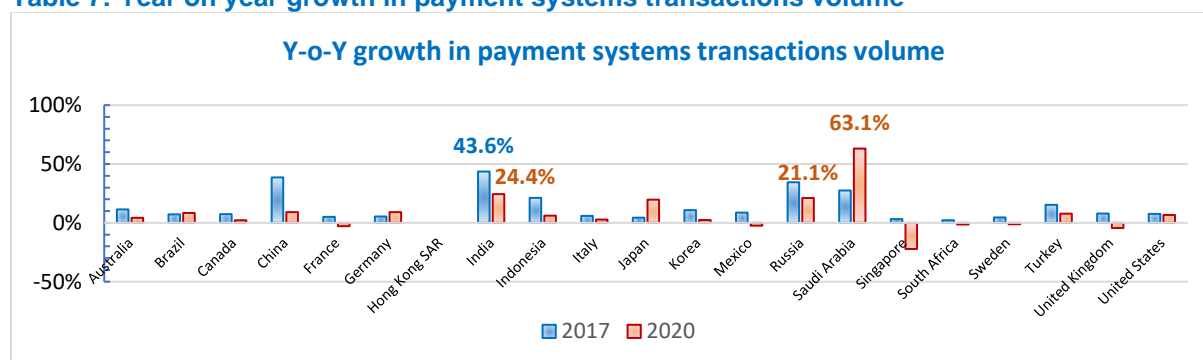
India's position: Volume - 5 / 20; CAGR - 2 / 20; Y-o-Y growth – 2 / 20

Table 6: Payment systems transaction volume



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

Table 7: Year on year growth in payment systems transactions volume



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

5.3 Analysis: The volume of payment systems transactions provides an indication of the adoption of non-cash payments and movement away from cash. Further, the year-on-year growth provides an indication of the pace of movement to non-cash payment systems transactions.

India's push towards its vision of Digital India combined with the efforts of RBI towards 'Empowering Exceptional (E)payment Experience', has led to a rapid adoption and deepening of digital payments in the last few years. The number of cash-less payments has grown rapidly, to

over 40 billion transactions in 2020, with a CAGR of 21% between 2017 and 2020. Payment systems transactions in India grew by 24.4% in 2020 over the previous year. Amongst the benchmarked countries, only Saudi Arabia demonstrated a higher year-on-year growth of 63% in 2020. In the journey of migrating from cash to other modes of payment, the year-on-year growth in payment transactions across jurisdictions tends to moderate once significant population has embraced payment systems transactions.

In terms of the number of payment systems transactions, Brazil (45 billion), China (341 billion), Russia (56 billion) and United States (184 billion) witnessed higher number of transactions than India in 2020. China's progress in non-cash payments in recent years has been propelled by Alibaba's Alipay and Tencent's WeChat Pay.

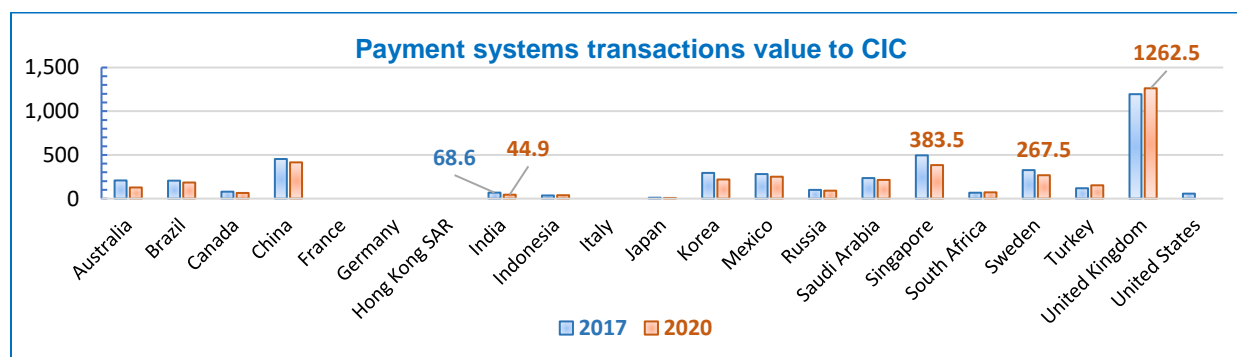
6. Value of payment systems transactions to CIC

6.1 Key insight: The value of payment systems transactions to CIC was one of the lowest in India (44.9) in 2020 as compared to other countries included in the benchmarking exercise. Indonesia, South Africa, Turkey and United Kingdom are the few countries that witnessed a growth in the ratio from 2017 to 2020.

6.2 Benchmark rating: Weak

India's position: 14 / 16

Table 8: Payment systems transactions value to CIC



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

6.3 Analysis: A higher ratio of value of transactions processed by payment systems to CIC tends to indicate migration of an economy from using cash to payment systems.

India stands at 14th position in the benchmarked countries with the total value of payment systems transactions to CIC standing at 44.9 in 2020. United Kingdom is the leader with a ratio of 1262.5 in 2020, followed by China and Singapore with 414.7 and 383.5, respectively.

In India, retail payment systems drive the volume of payment transactions and the large value system, viz. RTGS, takes the major share in terms of value. RTGS also facilitates customer transactions whose individual transaction value is comparable to other retail payment systems; hence, these transactions have been considered as retail payments. The ratio is low for India as retail payments primarily comprise large volume and low value transactions.

D. Cheques

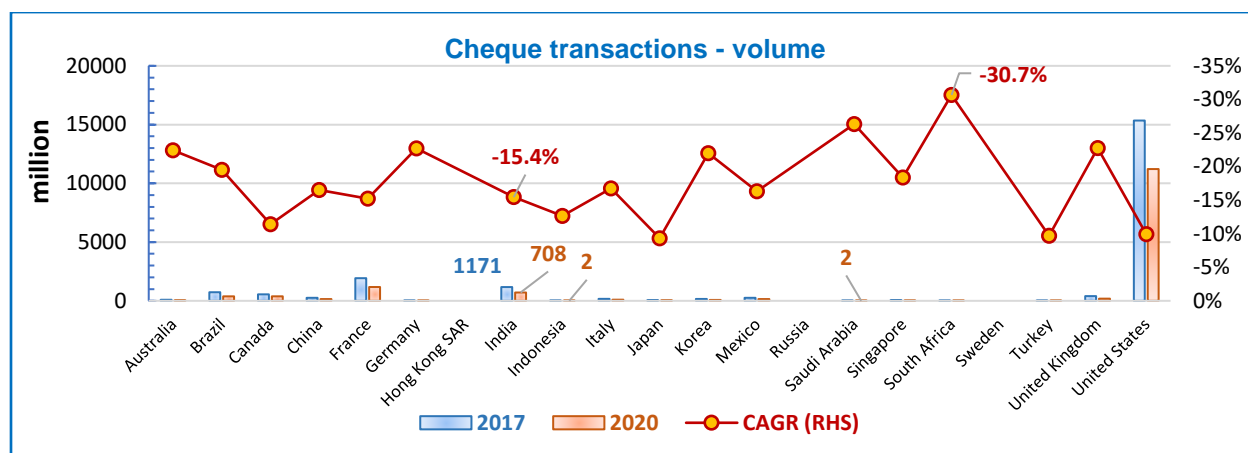
7. Rate of decline of cheques

7.1 Key insight: In India, the volume of cheque payments in 2020 (708 million) was high, as compared to other countries. Cheque-based payment transactions in India declined at a CAGR of 15.4% from 2017 to 2020.

7.2 Benchmark rating: Moderate

India's position: Volume - 16 / 18; CAGR - 12 / 18

Table 9: Cheque transactions volume



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

7.3 Analysis: With migration to digital payments, volume of paper-based transactions is declining across jurisdictions. Majority of the benchmarked countries are close to eliminating the use of cheques, with Australia, Germany, Korea, Saudi Arabia, South Africa and the United Kingdom most successful in reducing usage of cheques.

In 2020, volume of cheque payments in India was 708 million. In advanced economies, even though volume of cheque payments is low, value of transactions involving cheques is significantly high. Cheques are mostly used for high value transactions including government payments in

these countries. Further, in France and USA, people in general have a strong preference towards paper instruments, especially for high value payments and hence usage of cheques is still widespread.

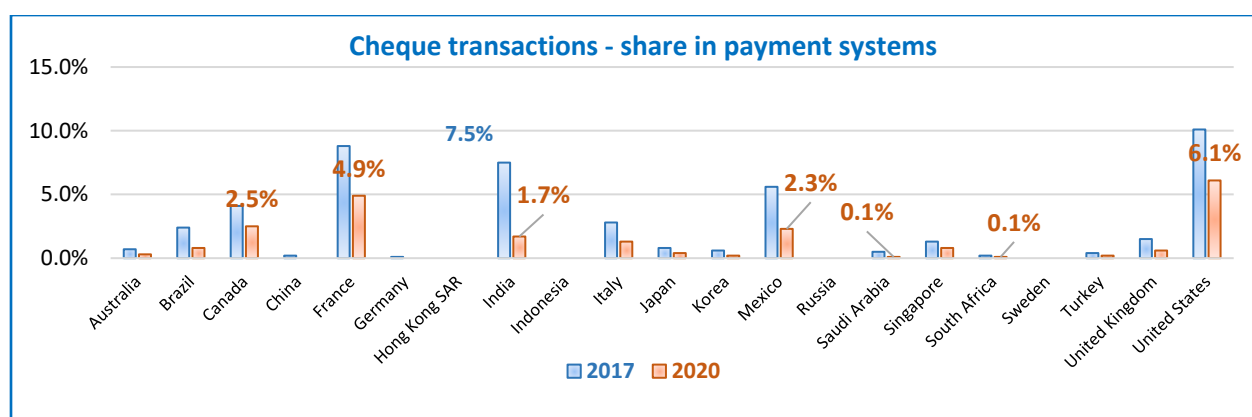
8. Share of cheques in payment systems (volume)

8.1 Key insight: The share of cheque payments in total payment systems transactions in India has reduced to 1.7% in 2020 from 7.5% in 2017.

8.2 Benchmark rating: Weak

India's position: 11 / 15

Table 10: Cheque transactions share in payment systems



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

8.3 Analysis: The reducing share of cheque transactions in the overall payment transactions indicates the adoption of digital payments and migration from paper to digital forms of payments. Although the share of cheque payments in India demonstrated significant reduction and cheques comprised only 1.7% of total payment transactions in 2020, the share of cheques was observed to be high when compared with other countries covered in the benchmarking exercise, except for Canada (2.5%), France (4.9%), Mexico (2.3%) and United States (6.1%).

Germany, Saudi Arabia and South Africa are some of the countries that are close to eliminating cheques as a mode of payment.

9. Cheque instrument features

9.1 Key insight: In 2021, India brought all bank branches under the image-based CTS clearing mechanism ensuring T+1 settlement for all instruments across the country. Further, to provide

additional security, a mechanism of positive pay was made available for all high value cheques, i.e., above ₹ 50,000.

9.2 Benchmark rating: Leader

9.3 Analysis: Globally, most of the countries have a cheque clearing house in place which may entail significant involvement of the central bank as the clearing house operator. Further, cheques are standardised in majority of the jurisdictions with automated cheque processing in place.

In India, cheque standard "CTS-2010" prescribes certain mandatory features such as quality of paper, watermark, bank's logo in invisible ink, void pantograph, etc., and standardisation of field placements on cheques. In addition, certain desirable features have also been suggested for implementation by banks based on their need and risk perception. The implementation of pan-India CTS has enhanced operational efficiency in paper-based clearing and made the process of collection and settlement of cheques faster resulting in better customer service.

The implementation of risk management practices for cheque processing in countries across the world is still relatively weak. However, the use of cheques is still prevalent for high value transactions in various jurisdictions. To further augment customer safety in high value cheque payments and reduce instances of fraud occurring on account of tampering of cheque leaves, India introduced the concept of positive pay in 2021, which involved a process of reconfirming key details of large value cheques. Under the positive pay mechanism, the issuer of the cheque is required to submit electronically (through SMS, mobile app, internet banking, ATM, etc.) certain minimum details of the cheque (date, name of the beneficiary / payee, amount, etc.) to the drawee bank, which are cross-checked with the presented cheque by CTS.

E. Debit and credit cards

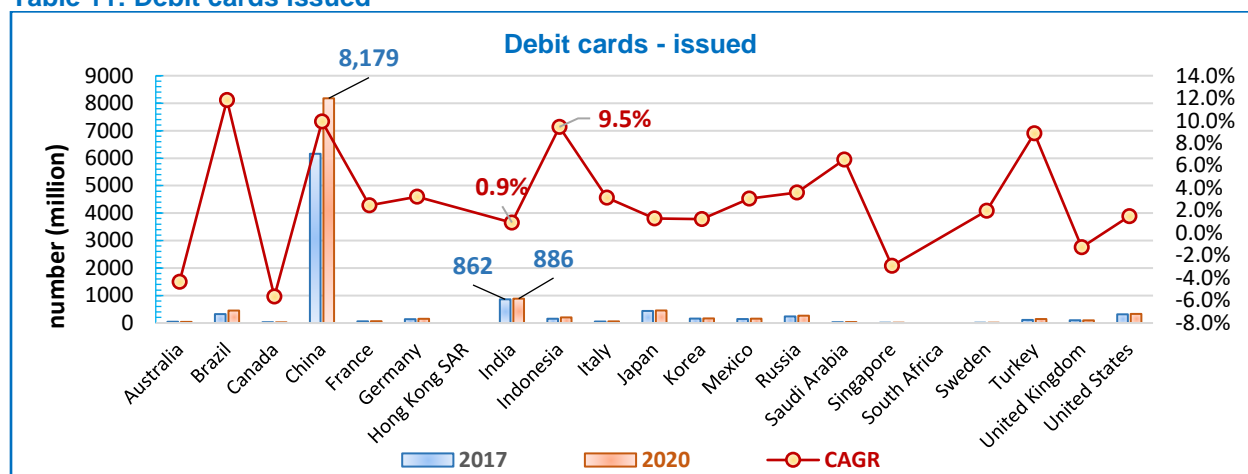
10. Number of debit and credit cards issued

10.1 Key insight: India, with 886 million debit cards at the end of 2020, was behind only China (8178 million) in terms of number of debit cards issued. In terms of number of credit cards issued, India with 60.4 million credit cards, was behind Brazil, Canada, China, Korea, Turkey and USA.

10.2 Benchmark rating: Debit cards issued – Leader ; Credit cards issued – Strong

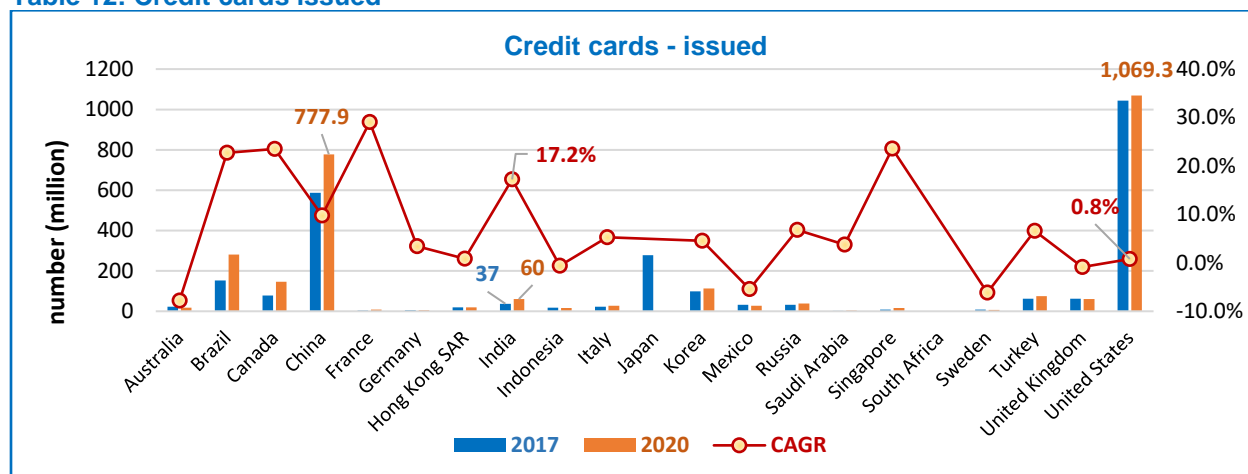
India's position: Debit cards - 2 / 19 ; CAGR: 15 / 19
Credit cards - 7 / 19 ; CAGR: 5 / 19

Table 11: Debit cards issued



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

Table 12: Credit cards issued



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

10.3 Analysis: The number of credit and debit cards issued in a jurisdiction provide an indication of the adoption of card payments. China is the leader in debit cards issuance followed by India with 8.1 billion and 0.88 billion debit cards issued, respectively, as at the end of 2020. In India, the debit cards and credit cards issued increased to 0.92 billion and 73.6 million respectively, as at end March 2022.

India recorded a CAGR of 1% in debit card issuance between 2017 and 2020, despite 150 million debit cards going out of the market due to the planned migration from magnetic strip cards to EMV chip and PIN based cards in 2019.

In terms of credit card issuance, India demonstrated a strong CAGR of 17.2% between 2017 and 2020. The growth in credit cards can be attributed to innovative products, co-branded partnerships (such as those of non-bank financial companies (NBFCs) / Fintech Companies with banks), e-

commerce, cashback programs and technology. The increase in number of credit cards is also an indication of the expansion of retail borrowers in the ecosystem. In absolute terms, however, the number of credit cards in India are significantly low as compared to China (778 million) and United States (1069 million) as at end December 2020.

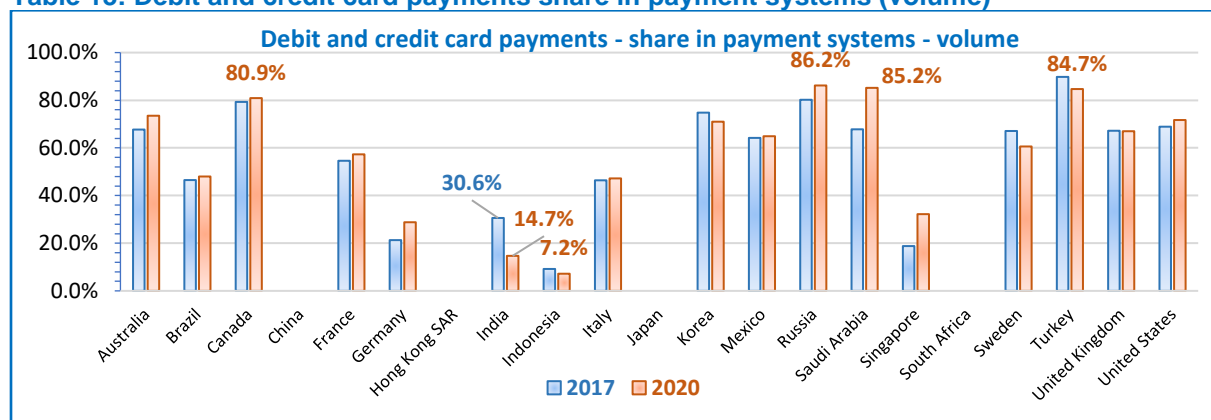
11. Share of debit and credit card payments in payment systems (volume)

11.1 Key insight: In 2020, the share of card payments in total payment systems transactions was the second lowest in India (14.7%), with only Indonesia witnessing a lower share (7.2%). Further, in 2020 India was one of the few countries along with Indonesia, Korea, Sweden, Turkey and United Kingdom to witness a decline in share of card payments as compared to 2017.

11.2 Benchmark rating: Weak

India's Position: 16 / 17

Table 13: Debit and credit card payments share in payment systems (volume)



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

11.3 Analysis: A high share of card payments indicates adoption of credit cards and debit cards as preferred modes of payments. Among the benchmarked countries, card payments dominated payment systems transactions in Canada, Russia, Saudi Arabia and Turkey in volume terms in 2020.

The share of card transactions in overall payment systems transactions in India decreased from 30.6% in 2017 to 14.7% in 2020. The decline in share of card transactions in 2020 can be attributed to, (a) the presence of ubiquitous, interoperable systems facilitating immediate payments such as UPI; and (b) lesser use of cards at PoS terminals due to the restrictions in place on account of the CoVID pandemic.

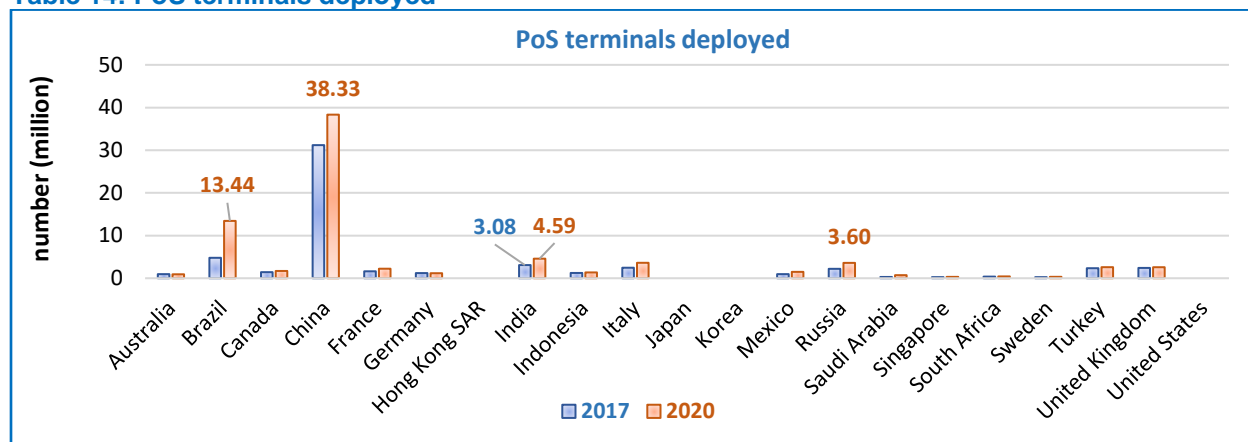
12. Points of Sale (PoS) terminals deployed

12.1 Key insight: The number of PoS terminals available in India (4.6 million) as at the end of 2020 was higher than the countries considered in the benchmarking exercise with the exception of Brazil (13.4 million) and China (38.3 million)

12.2 Benchmark rating: Leader

India's position: 3 / 17

Table 14: PoS terminals deployed



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

12.3 Analysis: The availability of payment acceptance infrastructure, such as PoS terminals, is essential to facilitate migration to digital payments using credit cards, debit cards and prepaid cards.

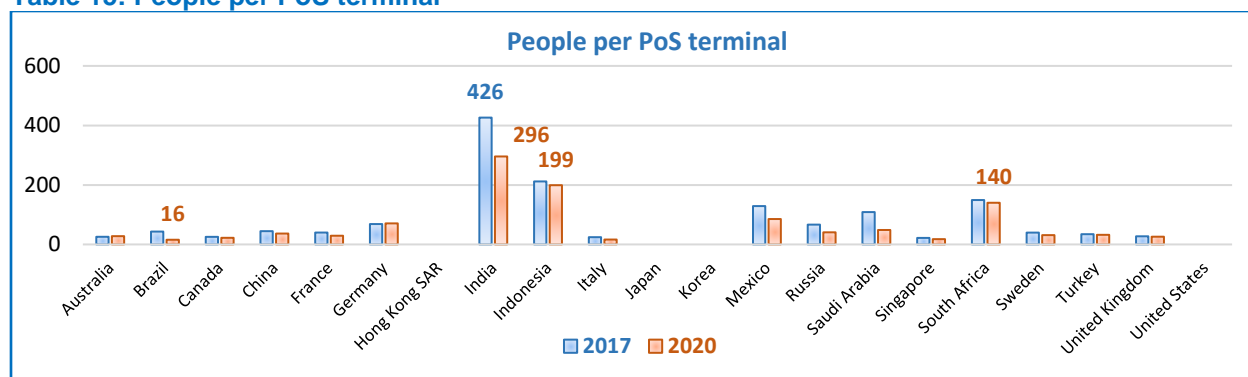
The number of PoS terminals in India increased from 3.08 million in 2017 to 4.59 million in 2020 and has grown at a CAGR of 14%. The cards segment in India has also seen mobility from physical PoS to virtual / digital PoS with the evolution of standardised Bharat QR, used to facilitate merchant payments. Customers can directly scan the Bharat QR code deployed by the merchant to initiate card payments.

13. People per PoS terminal

13.1 Key insight: India has made significant progress in terms of the absolute number of PoS terminals deployed at the end of 2020. However, in terms of people per PoS terminal deployed, there is scope for improvement with one PoS terminal catering to 296 people as at end 2020.

13.2 Benchmark rating: Weak

India's position: 17 / 17

Table 15: People per PoS terminal

Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

13.3 Analysis: The availability of payment acceptance infrastructure across the country can be measured by considering the people catered to by a single PoS terminal. In order to ensure deepening of digital payments, it is essential to increase the density of acceptance infrastructure across the country.

The number of persons served by a PoS terminal improved from 426 people per PoS terminal in 2017 to 296 people per PoS terminal in 2020. However, the figure is still highest amongst the benchmarked countries. To address the supply side issues in acceptance infrastructure and provide fillip to deployment of PoS terminals in the country, RBI operationalised the PIDF in January 2021 with emphasis on enhancing acceptance infrastructure in rural areas. As at end March 2022, 9.1 million and 0.39 million digital and physical payment acceptance devices, respectively, were deployed under the PIDF scheme.

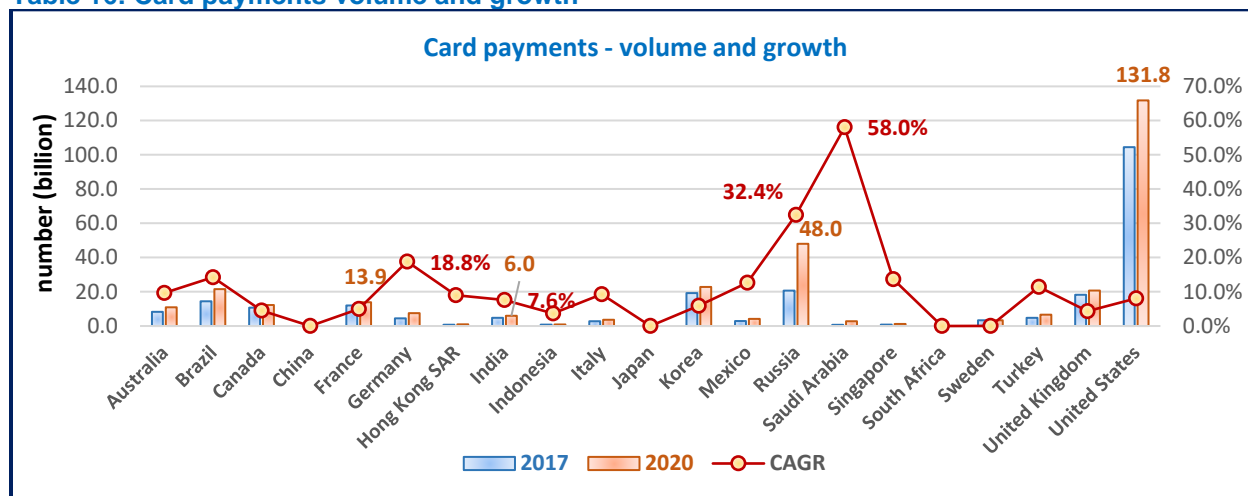
Brazil is one of the developing countries with low people per PoS terminal (16). In Brazil, high mobile penetration and large number of SMEs and micro businesses have paved the way for widespread use of mobile PoS / Smart PoS across the country.

14. Debit and credit card payments

14.1 Key insight: The debit card and credit card payments in India have grown at a respectable rate from 2017 to 2020 with a CAGR of 7.3% and 8.5%, respectively. However, in absolute terms, the volume of debit and credit card payments in India in 2020 was considerably low as compared to other countries.

14.2 Benchmark rating: Moderate

India's position: Volume - 11 / 18, CAGR - 11 / 18

Table 16: Card payments volume and growth

Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

14.3 Analysis: High volume of card payments indicates adoption of cards as the preferred means of making payments. Volume of card payments in India increased at a CAGR of 7.6% from 4.8 billion transactions in 2017 to 5.98 billion transactions in 2020. However, in absolute terms, the card payment transactions in India remains significantly lower than countries like Brazil, Korea, Russia, United Kingdom and United States of America.

Saudi Arabia and Russia have witnessed the highest growth of 58% and 32%, respectively, in card payments during the period from 2017 to 2020. The card payments in Saudi Arabia are majorly driven by issuance of sharia compliant Islamic cards and increasing e-commerce industry coupled with increasing income levels and urbanisation, leading to changes in consumer preferences and increased consumer spending. In Russia, government initiatives such as regulations to cap cash payments and the introduction of the National Payment Card System (NPCS) are instrumental in the rise in card payments. This growth is underpinned by increase in banked population, consumer awareness about the benefits of cards and improved acceptance infrastructure. On the other hand, the fear of fraud, fees / charges paid by small establishments while accepting cards may be some of the reasons inhibiting increase in card payments in some jurisdictions.

F. Cash vs debit and credit cards

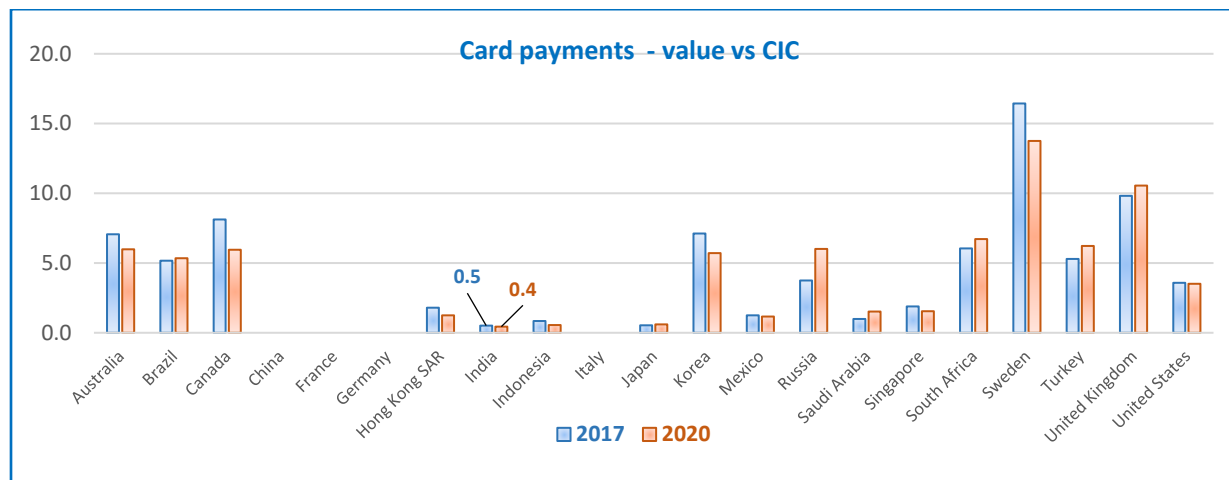
15. Debit and credit card payments vs CIC

15.1 Key insight: The value of card payments to CIC for India, at 0.4, was the lowest amongst the benchmarked countries, indicating a lower preference for using debit and credit cards.

15.2 Benchmark rating: Weak

India's position: 17 / 17

Table 17: Card payments value vs CIC



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

15.3 Analysis: India, Indonesia, and Japan are the countries where the ratio of card payments to CIC was observed to be less than 1. This could be because in India and Indonesia, the volume of card payments is observed to be considerably low, indicating lower preference for cards in payment transactions, which is likely to result in lower value of card payments. In Japan, although alternate payment systems are available, the usage of cash is substantially high.

The trends in Indian payment systems indicate that Indians prefer alternate forms of payments as compared to credit and debit cards.

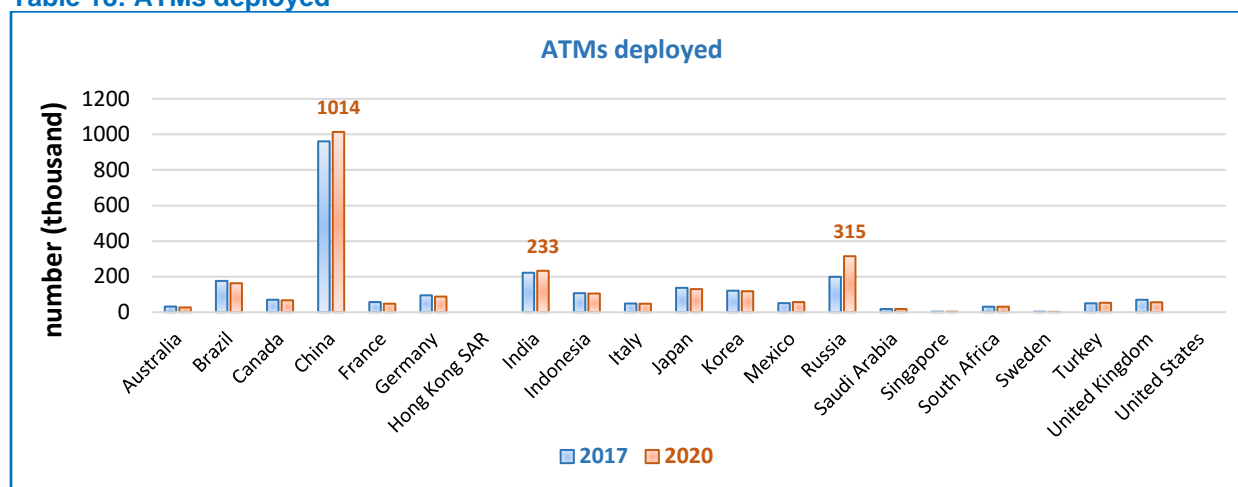
G. Cash and Automated Teller Machines (ATMs)

16. ATMs deployed

16.3 Key insight: As at the end of 2020, India was next to only China and Russia in terms of the number of ATMs deployed. However, over the period from 2017 to 2020, the ATMs deployed in India increased at a CAGR of 2% as compared to 17% in Russia.

16.2 Benchmark rating: Leader

India's position: 3 / 19

Table 18: ATMs deployed

Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

16.3 Analysis: ATMs primarily form a part of the cash infrastructure. However, they are increasingly being used to conduct other activities like card to card transfers, bill payments, etc., obviating the need to visit a bank branch and thereby acting as a means of undertaking 'digital transactions' albeit at a restricted scale. In India, authorised non-bank entities are also permitted to deploy ATMs, known as White Label ATMs to support proliferation of ATM infrastructure across the country.

As at the end of 2020, 233 thousand ATMs were deployed across India, with approximately 11 thousand new ATMs deployed between 2017 and 2020. This is significantly lower than the 53 thousand and 116 thousand new ATMs deployed by China and Russia, respectively, during the same period.

In India, account holders in rural areas often withdraw cash from PoS terminals with Business Correspondents (BCs) and merchants in their neighborhood, which act as "micro-ATMs". These BCs use AePS, which allows online interoperable transactions at micro-ATMs using Aadhaar based authentication. As at end December 2020, there were close to 356 thousand micro-ATMs deployed in India.

In China, customer demand was the main driver of growth in ATMs and the government encourages the deployment of ATMs provision as they attract new cardholders. Further, China has also deployed Interactive Teller Machines (ITM) wherein a video facilitates user interaction with a teller on a screen. ITMs provide convenience for customers similar to an in-branch experience but through a digital screen.

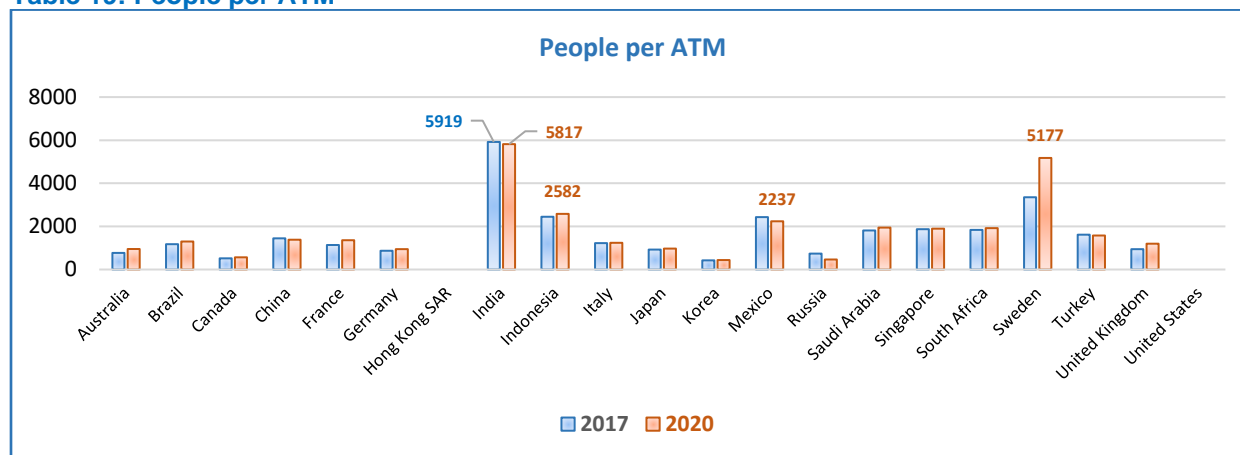
17. People per ATM

17.1 Key insight: India has the third largest number of ATMs deployed in absolute terms amongst the benchmarked countries. However, it fares poorly when we measure the reach of ATMs; with a single ATM catering to over 5800 people as at end 2020.

17.2 Benchmark rating: Weak

India's position: 19 / 19

Table 19: People per ATM



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

17.3 Analysis: The ATM density, i.e., people per ATM is an important indicator representing the availability of ATMs across the country. A high number of people per ATM indicates that the existing ATM infrastructure may not be able to cater to the demands of the population.

The ATM density in India has reduced marginally from 5919 in 2017 to 5817 in 2020 and India stands at the bottom when compared with other benchmarked countries. The ATM infrastructure is supplemented by micro-ATMs, which are primarily available to the rural / unbanked population and play a crucial role in facilitating financial inclusion in India.

In Sweden, a bellwether of developments in payment systems, cash demand has fallen for the better part of the last decade. Consumers and retailers have been embracing electronic means for payments, and merchants are increasingly reluctant to accept paper money. The number of ATMs deployed are observed to have declined over the years. Hence, a high number of people per ATM may not always be a cause for concern.

18. Cash withdrawal at ATMs per capita

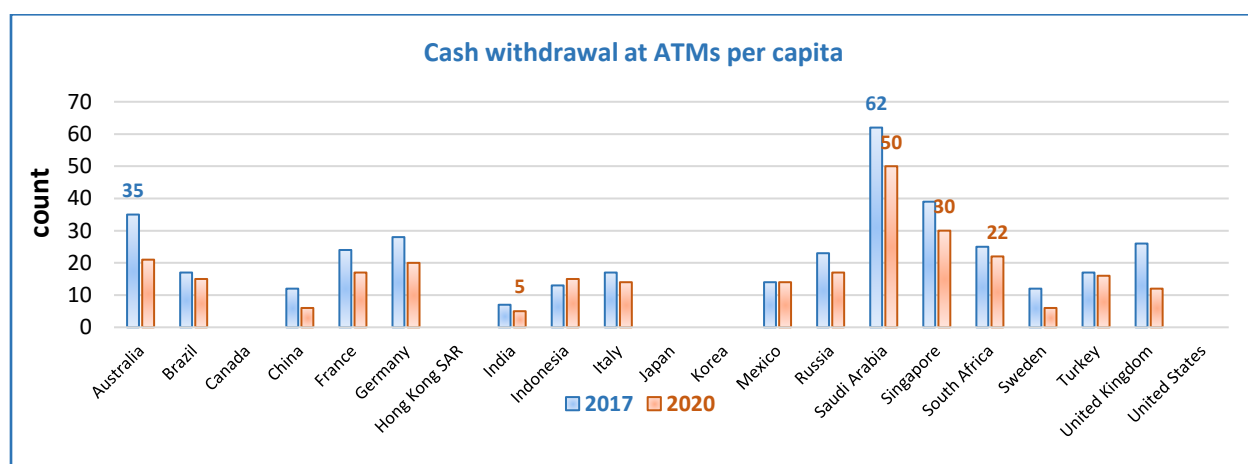
18.1 Key insight: The cash withdrawals undertaken per person in India in 2020 was 5, which was the lowest amongst the benchmarked countries. This has fallen from 7 cash withdrawals per person in 2017. While this ratio normally indicates lower cash dependency, the reason for a low ratio may be more due to a large population (denominator) having low accessibility due to lesser number of ATMs (numerator).

In addition, there is a limit on the number of times cash can be withdrawn from ATMs without any charges, which acts as a deterrent at times.

18.2 Benchmark rating: Leader

India's position: 1 / 16

Table 20: Cash withdrawal at ATMs per capita



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

Note: Where the cash withdrawals within the country is not available, total cash withdrawals (within the country and outside) are considered.

18.3 Analysis: A higher number of cash withdrawals at ATMs per capita indicates higher dependence on cash. However, cash withdrawals are likely to depend on the ATM density as well, and limited availability of ATMs may impact the number of withdrawals. Further, disruptions caused by the Covid pandemic and restrictions in place on public movement have lowered cash withdrawals in most jurisdictions (except Indonesia).

In India, apart from the low ATM density, due to limited availability of ATMs to cater to a huge population there is a restriction on the number of free ATM transactions (financial and non-financial) per month. This is likely to have resulted in lower per capita cash withdrawals at ATMs.

In some jurisdictions, cash is still widely used as a means of payment, which would result in higher cash withdrawals per capita. Singapore and Sweden have made significant progress in reducing withdrawals through ATMs. Cash is mainly used for low-value payments in Europe, while cards are used for larger-value payments.

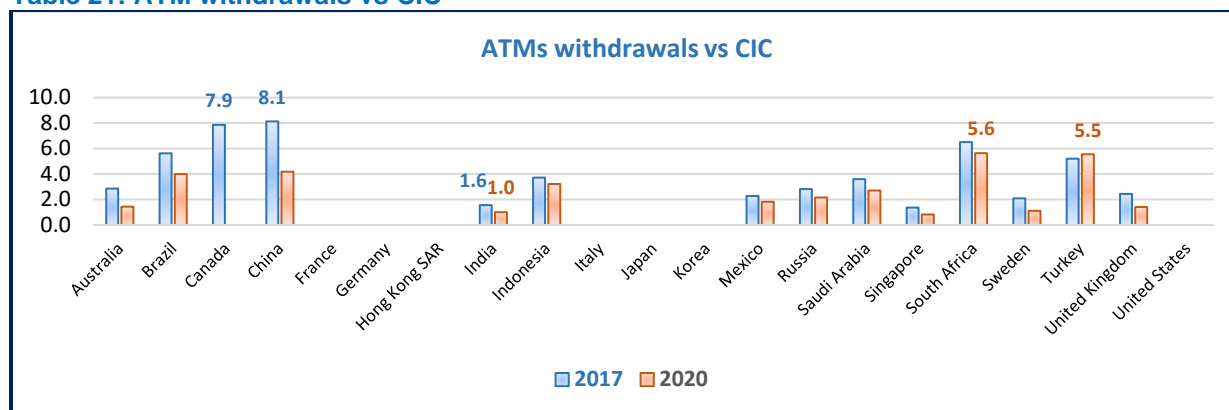
19. ATM withdrawal vs CIC¹⁹

19.1 Key insight: India has one of the lowest ratios of cash withdrawal at ATM to CIC. This is likely to be the result of low ATM density coupled with low number of ATM transactions per capita.

19.2 Benchmark rating: Leader

India's Position: 2 / 13

Table 21: ATM withdrawals vs CIC



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

Note: Where the cash withdrawals within the country is not available, total cash withdrawals (within the country and outside) are considered.

19.3 Analysis: The ratio of value of cash withdrawals to CIC declined in most countries (except Turkey) in the year 2020. This is likely to be on account of the restrictions in place due to the CoVID pandemic limiting the number of visits to ATMs and hence impacting the overall value of withdrawals.

The value of withdrawal from ATMs was same as the amount of CIC for India in 2020. This has dropped from 1.6 times CIC in 2017.

¹⁹ In the last exercise the Cash withdrawal to CIC was low and India was ranked weak in the indicator considering low availability of ATMs. However, on a review, considering the focus on shifting towards digital payments, a low ratio of cash withdrawal to CIC is desirable. The rationale for the rating has been modified accordingly

In India, in addition to the low ATM density which has limited the number of transactions at ATM, there are limits enforced on the amount that can be withdrawn from ATMs. These factors have resulted in low ratio of cash withdrawal at ATM to CIC.

H. Domestic card networks

20. Presence of domestic card network and its share

20.1 Key insight: In India, the domestic card network, RuPay was launched by NPCI in 2012. As at end of March 2022, there were over 652 million RuPay debit cards dominating the market with a share of over 65% of total debit cards issued. However, RuPay cards comprise less than 3% share in the credit card segment in India.

20.2 Benchmark rating: Moderate

India's position: 11 / 21

Table 22: Domestic card usage – at e-commerce and PoS terminals

SI No	Country	Domestic card networks*	Card network share (%) 2020					Others
			VISA	MASTER CARD	DOMESTIC*	AMEX	DINERS	
1	Australia	Eftpos	45	26	24	5		
2	Brazil	Elo	31	49	18	1		1
3	Canada	Interac	39	26	33	3		
4	China	Unionpay	0.5	0.3	99			
5	France	Cartes Bancaires	1	3	84	1		10
6	Germany	Girocard	29	28	37	6		
7	Hong Kong	EPS, China Unionpay	22	15	17, 34	9		4
8	India	Rupay	49	36	13	2		
9	Indonesia	GPN	41	41	11			6
10	Italy	Bancomat	35	39	25	1		
11	Japan	JBC J-Debit	38	20	32, 5	4		1
12	Mexico	Carnet	61	34		4		1
13	Russia	MIR, Golden Crown	45	36	12, 3			3
14	Saudi Arabia	MADA	30	24	45			
15	Singapore	NETS	34	26	33	5	1	1
16	South Africa		52	46		1		
17	South Korea	China Union Pay, JCB	22	16	6, 3	2		51
18	Sweden		28	70		2		
19	Turkey	Troy	54	42	3	1		
20	United Kingdom		84	14		1		
21	United States of America	Star, Pulse, Discover	60	25	1, 1, 1	7		4

Source: Worldpay Global Payments Report 2022

20.3 Analysis: Card payments are one of the primary alternatives to cash and most jurisdictions have their own domestic card network to promote card transactions. The domestic card networks are observed to dominate the share of card usage in China (99%), France (84%), Germany (37%) and Saudi Arabia (45%). In India, there has been a significant growth in the usage of RuPay cards in the recent past.

Jurisdictions with a domestic card network are usually observed to promote the usage of domestic cards for transactions and establish tie-ups with international card schemes for international transactions. The domestic card network in India received a fillip from the Central Government's efforts to support financial inclusion by promoting issuance of Rupay debit cards to Basic Savings Bank Deposit (BSBD) account holders. In addition, to promote its usage, MDR has been waived for RuPay debit cards.

NPCI is working on building regional partnerships to enhance the international acceptance of RuPay Cards. NPCI's alliance with international network partners (China Union Pay (CUP), Discover Financial Services (DFS) and Japan Credit Bureau (JCB) has paved the way for international acceptance of RuPay. RuPay co-branded international cards using DFS & JCBI BINs are accepted at over 195 countries. Further, NPCI has entered into arrangements with Bhutan and Singapore to accept RuPay cards without co-branding with other international card schemes. This is expected to promote more demand for RuPay cards by residents, boosting its market share.

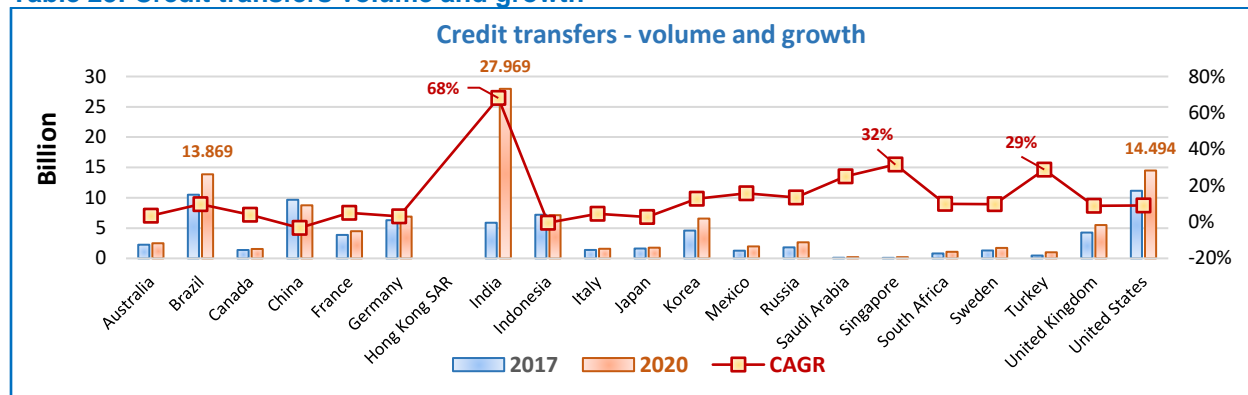
I. Credit transfers

21. Volume and growth of credit transfers

21.1 Key insight: India dominates credit transfers, both in terms of number of transactions in 2020 and CAGR over the 3-year period between 2017 and 2020. This can be attributed to the plethora of credit transfer systems available round the clock facilitating immediate funds transfers.

21.2 Benchmark rating: Leader

India's position: Volume - 1 / 20; CAGR - 1 / 20

Table 23: Credit transfers volume and growth

Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

21.3 Analysis: India has witnessed a robust growth in credit transfer volumes between 2017 and 2020 compared to the other benchmarked countries. The volume stands at a staggering 27.97 billion during the year 2020 which grew at a CAGR of 68% between 2017 and 2020. In India, retail credit transfers are undertaken through NEFT, NACH Credit, IMPS and UPI.

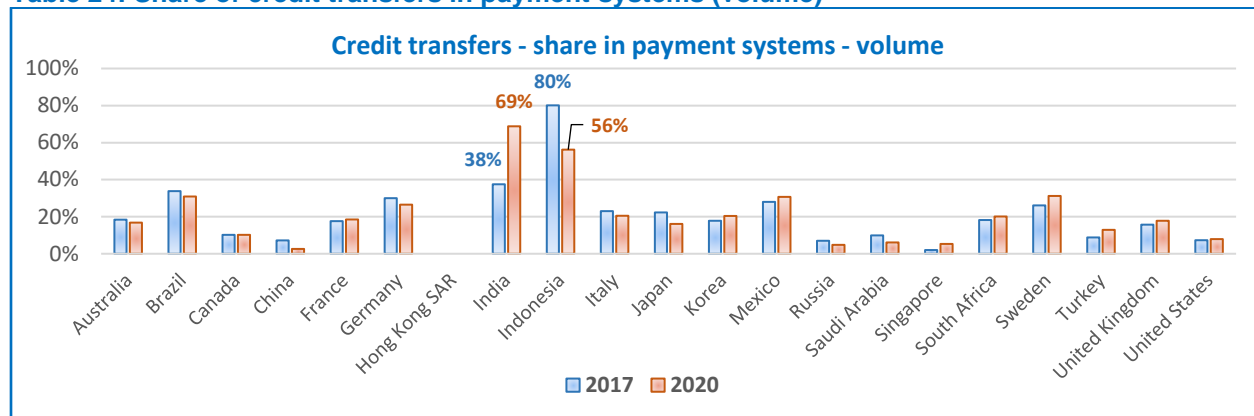
The growth in credit transfer payments in India can be attributed to the 'interoperable payment systems' which have revolutionised the payments landscape. Interoperability has facilitated use of payments infrastructure by banks and third-party application providers, bringing convenience to the consumers. The credit transfer systems are used for effecting funds transfers to beneficiaries, as an alternative to cash and cards for making payments and also to scan QR codes and undertake merchant payments.

22. Share of credit transfers in payment systems (volume)

22.1 Key insight: The share of credit transfers in overall payment systems transactions grew from 37.5% in 2017 to 68.8% in 2020 and is now the highest amongst the benchmarked countries.

22.2 Benchmark rating: Leader

India's position: 1 / 20

Table 24: Share of credit transfers in payment systems (volume)

Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

22.3 Analysis: A high share of credit transfers in total payment transactions indicates consumer preference for credit transfer systems over other forms of payment systems (direct debits, paper clearing) and instruments (Cards, e-Money) for making payments.

India has a bouquet of retail credit transfer systems (NEFT, IMPS, UPI, AePS, NACH) with many of the systems (NEFT, IMPS, UPI) available round the clock and facilitating real time payments. This has contributed to India emerging as the leader as far as share of credit transfers in 2020 is concerned. Credit transfers are also observed to dominate the payments in Indonesia, with a 56% share in 2020.

J. Large value payments

23. Real Time Gross Settlement (RTGS)

23.1 Key insight: In India, the RTGS system, owned and operated by RBI, was introduced in 2004 and has undergone various changes over the years. The RTGS system is running round the clock from December 14, 2020; making India one of the few countries in the world to have its large value payment system operating 24x7.

23.2 Benchmark rating: Leader

Table 25: Large value payment systems (LVPS)

SI No	Country	LVPS	Settlement	Owner	Manager	Membership	Opening Hours	Closing Hours
1	Australia	RITS	RTGS	Central bank (CB)	CB	Restricted	07:30	18:30 (Eastern Standard Time) 20:30 (Daylight Saving Time)
2	Brazil	STR	RTGS	CB	CB	Open [Any financial institution holding a Reserve Account or	06:30	18:30

SI No	Country	LVPS	Settlement	Owner	Manager	Membership	Opening Hours	Closing Hours
						a Settlement Account at the Central Bank of Brazil]		
3	Canada	LVTS	Multi lateral netting	Payment association	Payment association	Open [Members of the Canadian Payments Association (Payments Canada) are eligible to apply for LVTS direct participation so long as they meet technical requirements]	00:30	18:00
4	China	HVPS	RTGS	CB	CB	Open	08:30	20:30
5	France	TARGET2 -BDF	RTGS	CB	CB	Restricted	07:00	18:00
6	Germany	TARGET2 -BBk	RTGS	CB	CB	Open	07:00	18:00
7	Hong Kong	HKD CHATS (separate system available for USD and RMB settlement as well)	RTGS	CB	Other [Hong Kong Interbank Clearing Limited is the system operator of HKD CHATS]	Restricted	08:30	18:30
8	India	RTGS	RTGS	CB	CB	Restricted	00:30	24:00
9	Indonesia	BI-RTGS	RTGS	CB	CB	Restricted	05:30	21:00
10	Italy	TARGET2 -BDI	RTGS	CB	CB	Open	07:00	18:00
11	Japan	TARGET2 -BDI	RTGS	CB	CB	Restricted	08:30	21:00 The "Core Time" of BOJ-NET fund transfer Service is from 9:00 to 17:00
	Japan	FXYCS	RTGS	Commercial bank	Commercial bank	Restricted	08:30	21:00 The "Core Time" for FXYCS fund transfers is from 9:00 to 15:00
12	Mexico	SPEI	Multi lateral netting	CB	CB	Open	18:00	17:59
13	Russia	Bank of Russia Payment System (BRPS)	RTGS, Multi lateral netting, Batch settlement	CB	CB	Restricted	01:00	21:00 The fast payments service is available 24x7
14	Saudi Arabia	SARIE	RTGS	CB	CB	Restricted	09:00	16:30
15	Singapore	MEPS + (IFT)	RTGS	CB	CB	Open	09:00	19:00
16	South Africa	SAMOS	RTGS	CB	CB	Restricted	00:00	23:59
17	South Korea	BOK - Wire +	RTGS	CB	CB	Restricted	09:00	17:30
18	Sweden	RIX	RTGS	CB	CB	Restricted	07:00	17:00
19	Turkey	EFT	RTGS	CB	CB	Restricted	08:30	17:30

SI No	Country	LVPS	Settlement	Owner	Manager	Membership	Opening Hours	Closing Hours
20	United Kingdom	CHAPS Sterling	RTGS	CB	CB	Restricted	06:00	18:00
21	United States of America	Fedwire Funds Service	RTGS	CB	CB	Open [Any depository institution, including a US branch or agency of a foreign bank, may maintain an account with a Federal Reserve Bank]	21:00	18:30

Source: Red Book 'Features of selected payment systems' compiled by the Bank for International Settlements

23.3 Analysis: Large value payment systems are systemically important FMIs that are critical elements of a country's national payment system. RTGS facilitates real time large value funds transfers on a gross settlement basis, which helps reduce credit risk. However, gross settlement is liquidity intensive and requires payment, irrespective of its nature, to be pre-funded to ensure settlement. In view of the significance of RTGS, countries have adopted different criteria for granting access to this system.

In most jurisdictions RTGS is owned and operated by the central bank and is used for customer and inter-bank payments. To ensure settlement in central bank money, settlement files of ancillary payment systems are posted to RTGS for final settlement.

RTGS operating hours have a significant impact on the economy as the system processes large value corporate transactions. Extension of operating hours of RTGS can facilitate an increase in market timings. Further, extended availability of RTGS can ensure posting of additional settlement cycles for ancillary payment systems and reduce the build-up of settlement, credit, and default risks, thus enhancing the efficiency of payments ecosystem. A wide overlap in operations of RTGS systems across jurisdictions can also be leveraged to integrate payment systems and enhance cross-border payment arrangements.

In India, RTGS was made available round the clock from December 14, 2020. This initiative provided increased flexibility for corporates and individuals to undertake payments and ensured posting of additional settlement cycles of ancillary payment systems.

In India access to RTGS was earlier permitted to domestically located banks, clearing houses and broker dealers. The membership criteria for RTGS was reviewed in July 2021 and PSOs, viz. prepaid payment instrument Issuers, card networks and white label ATM operators were permitted to participate in RTGS as direct members. Granting access to non-banks helps reduce costs for members, minimise their dependence on banks, reduce time taken for undertaking payments and eliminates uncertainty in finality of payments.

K. Fast payments

24. Channels in which fast payments are available

24.1 Key insight: India is one of the few countries that has two fast payment systems, viz. IMPS and UPI. The adoption of instant payments in India has been remarkable, with India dominating the number of transactions undertaken using fast payment systems as compared to other countries for which data is available.

In addition, India also has another retail payment system operated by RBI, viz. NEFT, which though not a fast payment system (as it is settled in half-hourly batches), runs 24x7, without settlement risk as payment is made to the beneficiary only after the settlement.

24.2 Benchmark rating: Leader

Table 26: Fast payment systems

Sr No	Country	Fast payment system	Live	Services supported	Access channels supported	Access to non-banks payment service providers	Settlement model of system participants	Volume (million) [2020]
1	Australia	New Payments Platform Australia (NPPA)	2018	Merchant payment; bill payment	Internet/mobile banking; QR code	Indirect	Real time gross settlement	570
2	Brazil	SPI	2020				Real time gross settlement	
3	China	IBPS	2010	Bill payment; recurring payment	Branch; mobile/internet banking; QR code	No	Deferred net settlement	15624
4	France	SCT Inst	2017	Merchant payment; bulk/batch payment; bill payment; future dated payment	Internet/mobile banking; branch; ATM; QR code	Indirect	Real time gross settlement	
5	Hong Kong	FPS	2018	Merchant payment; bulk / batch payment; bill payment;	Internet / mobile banking; QR code	Indirect	Real time gross settlement	138

Sr No	Country	Fast payment system	Live	Services supported	Access channels supported	Access to non-banks payment service providers	Settlement model of system participants	Volume (million) [2020]
				request to pay				
6	India	IMPS	2010	P2P payments; foreign inward remittance	Internet/mobile banking, SMS, USSD (NUUP), ATM	Indirect	Deferred net settlement	2974
7	India	UPI	2016	Merchant payment; bulk / batch payment; bill payment; request to pay; foreign inward remittance	Internet / mobile banking; QR code; NFC; USSD	Indirect	Deferred net settlement	18881
8	Mexico	SPEI	2015	Merchant payment; bulk/batch payment; request to pay; bill payment	Branch; ATM; internet/mobile banking; QR code; NFC	Direct	Hybrid	
9	Singapore	Fast	2014	Merchant payment; bill payment	Internet/mobile banking; branch; ATM	Yes	Deferred net settlement	147
10	United Kingdom	UK Faster Payment	2008	Bulk/batch payment; bill payment; standing order; future date payment; single immediate payment	Internet/mobile banking; branch;	Direct	Deferred net settlement	2850

Source: World Bank Fast Payments; CPMI Red Book

24.3 Analysis: Fast payments are payments in which the transmission of the payment message and the availability of “final” funds to the payee occur in real time or near-real time and the systems run as near to a ‘24-hour and seven-day (24x7)’ basis as possible.

The introduction of fast payment systems has led to various innovations and revolutionised the way payments are undertaken. Across jurisdictions, fast payment systems support multiple functionalities such as bill payments, QR based payments, NFC based payments, request to pay, etc. Fast payment systems are also leveraged to provide non-financial services such as account alias services, balance enquiry, payment scheduling, etc. Various jurisdictions are engaged in establishing linkages between their fast payment systems and payment systems in other jurisdictions to facilitate instant cross-border payments.

Jurisdictions have followed different approaches to granting access to non-banks to their fast payment systems with some granting direct access (Mexico, Singapore, United Kingdom) and others permitting indirect access (Australia, Europe, India, Hong Kong). Among the benchmarked countries, only IBPS in China did not permit access to non-banks and only the SPEI system in Mexico followed a hybrid settlement model. The settlement method adopted also varied across systems with some following real time gross settlement and others adopting deferred net settlement.

Fast payment systems are driving the overall retail payments in India, atleast in terms of volume. Fast payments constituted over 73% of the total retail payment transactions in India in March 2022. UPI alone processed 5.4 billion transactions in March 2022 accounting for 64% of the retail payment transactions. The UPI system powers multiple bank accounts into a single mobile application of any participating bank / non-bank Third Party Application Provider (TPAP). Further, at present, there are 20 TPAPs (Google, WhatsApp, Amazon, etc.) partnering with banks to facilitate UPI transactions.

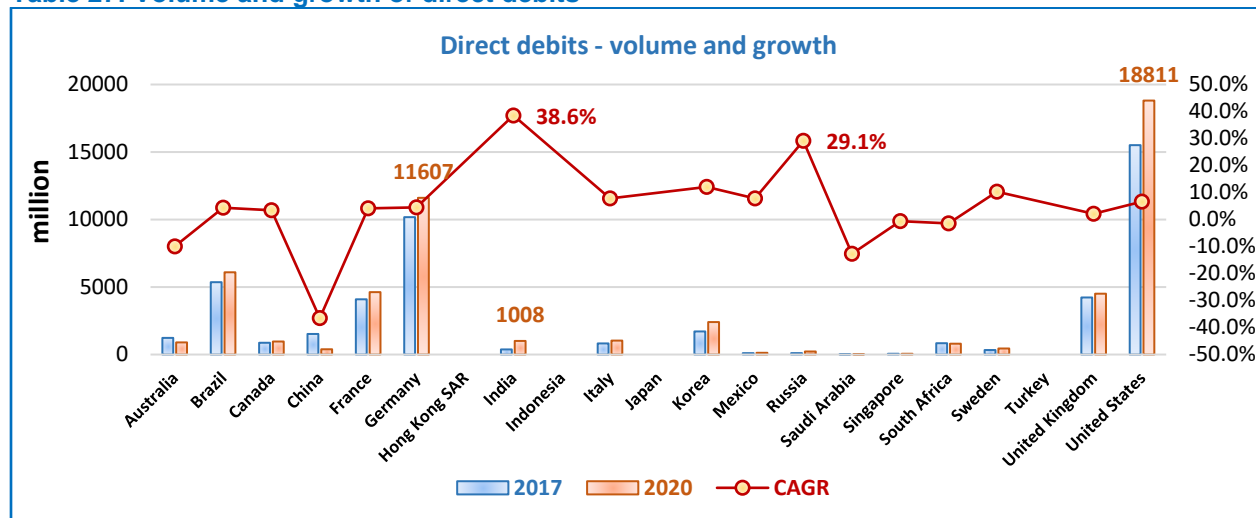
L. Direct debits

25. Volume and growth of direct debits

25.1 Key insight: Direct debits in India, at a CAGR of 38.6% between 2017 and 2020, have registered the fastest growth amongst the benchmarked countries. However, in terms of volume, the direct debits in India are lower than countries like United States of America, Germany, Brazil, United Kingdom, France and South Korea.

25.2 Benchmark rating: Volume - Strong; CAGR – Leader

India's position: Volume - 8 / 17, CAGR - 1 / 17

Table 27: Volume and growth of direct debits

Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

25.3 Analysis: Direct debits are payments based on a prior mandate, which are typically used for recurring payments, such as credit card and utility bills.

In India, direct debit payments primarily comprise NACH debit payments. Despite the highest CAGR of 38.6% amongst the benchmarked countries, the volume of direct debit transactions in India is low. Direct debits increased during the CoVID pandemic as they were used to facilitate direct benefit transfer (DBT) payments to the poor and marginalised individuals across the country.

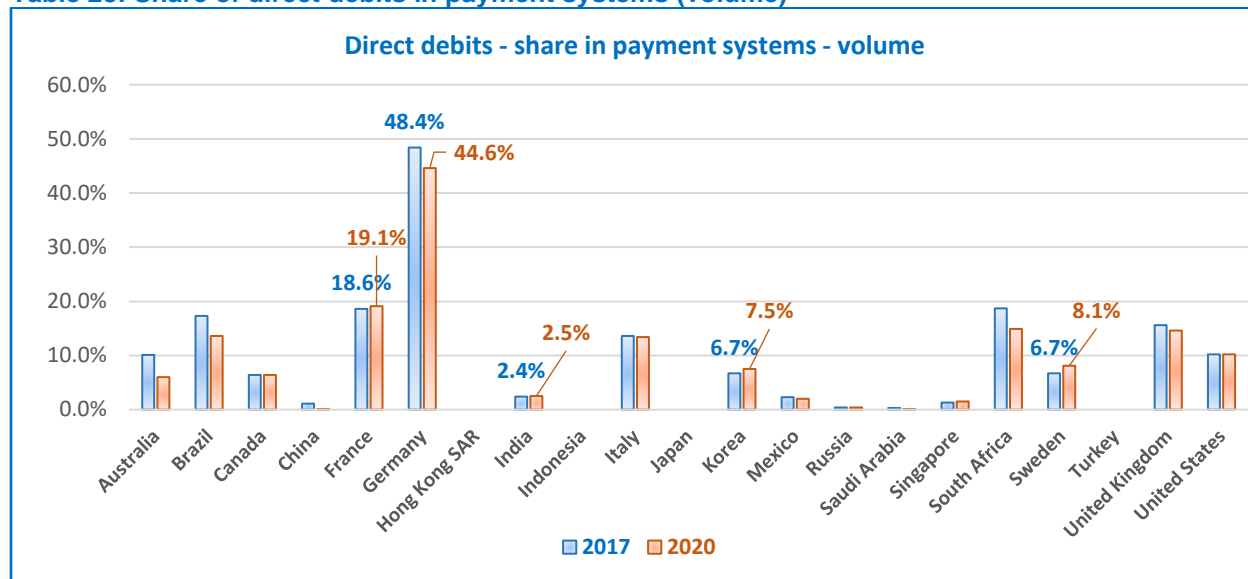
The direct debit transactions are observed to have increased between 2017 and 2020 in most of the benchmarked countries except for Australia, China, Saudi Arabia, Singapore and South Africa.

26. Share of direct debits in payment systems (volume)

26.1 Key insight: India's share of direct debit transactions in payment systems was 2.5% in 2020. The change in share of direct debit payments in payment systems is insignificant for most of the benchmarked countries.

26.2 Benchmark rating: Moderate

India's position: 12 / 17

Table 28: Share of direct debits in payment systems (volume)

Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

26.3 Analysis: The share of direct debits was observed to have increased, noticeably, from 2017 to 2020 only in France, Korea and Sweden.

In India, although the number of direct debit transactions are increasing over the years, the payments landscape is dominated by credit transfer transactions. This explains the considerably low share of direct debit transactions.

Direct debit transactions dominate the payments landscape in Germany where the Single Euro Payments Area (SEPA) direct debit is popular. SEPA direct debit is pull-based, wherein merchants can initiate multiple payments on receipt of a mandate from their customer. Payments take place directly between banks and no card networks are involved. SEPA direct debit payments are faster and cheaper for businesses as compared to card-based alternatives. However, the share of direct debits witnessed a drop in Germany from 48.4% in 2017 to 44.6% in 2020.

M. e-Money

27. Availability of alternate payment systems

27.1 Key insight: As per the Worldpay Global Payments Report 2022, 45% of the online transactions in India are undertaken using digital / mobile wallets (e-Money). In India, alternative forms of payment, facilitated through UPI third-party applications, are predominantly used for online payment transactions.

27.2 Benchmark rating: Leader

India's position: 2 / 21

Table 29: Alternate payment methods (2021)

SI No	Country	Popular alternate payment methods		Share by payment method – e-Money	
				On-line transactions	Retail stores
1	Australia	PayPal	Apple Pay	26	11
2	Brazil	Boleto Bancario	Pix	16	8
3	Canada	Paypal	Apple Pay	22	8
4	China	Alipay	Wechat Pay	83	54
5	France	Paypal	Amazon Pay	25	4
6	Germany	Paypal		29	4
7	Hong Kong	Alipay	WeChat Pay	33	24
8	India	Google Pay	PhonePe	45	25
9	Indonesia	Ovo	Gopay	39	19
10	Italy	Paypal	Amazon Pay	34	10
11	Japan	Konbini	PayPay	12	9
12	Mexico	Paypal	BBVA	27	7
13	Russia	Apple Pay	G Pay	25	9
14	Saudi Arabia	Apple Pay	Paypal	18	14
15	Singapore	Paypal	Apple Pay	29	14
16	South Africa	Paypal		19	5
17	South Korea	NPay	SamsungPay	22	10
18	Sweden	Klarna	Swish	20	13
19	Turkey	lyzico	BKMExpress	6	8
20	United Kingdom	Paypal	Apple Pay	32	9
21	United States of America	Amazon Pay	Apple Pay	30	11

Source: Worldpay Global Payments Report 2022, NPCI

27.3 Analysis: The Worldpay Global Payments Report 2022 defines alternative payment methods as payments using methods other than cash or physical cards linked to the global card brand networks. Alternative payment methods include bank transfers, digital and mobile wallets, direct debit, and buy now, pay later (BNPL).

In India, non-bank entities have played a major role in alternate payments with Fintech firms participating in the payments ecosystem as Prepaid Payment Instrument (e-Money) issuers, Bharat Bill Payment Operating Units (Bill payments) and third-party application providers in the UPI platform. BigTech firms also participate in UPI as third-party application providers and facilitate transactions through their platforms - Google Pay, Amazon Pay, WhatsApp, etc. Non-

bank PPI issuers also provide the UPI facility in an interoperable manner to their PPI wallet holders.

In China, alternate payment methods dominate the payment transactions with over 83% share in online transactions and 54% share in retail store transactions. The dominance of alternate payments in China has been propelled by Alibaba's Alipay and Tencent's WeChat Pay.

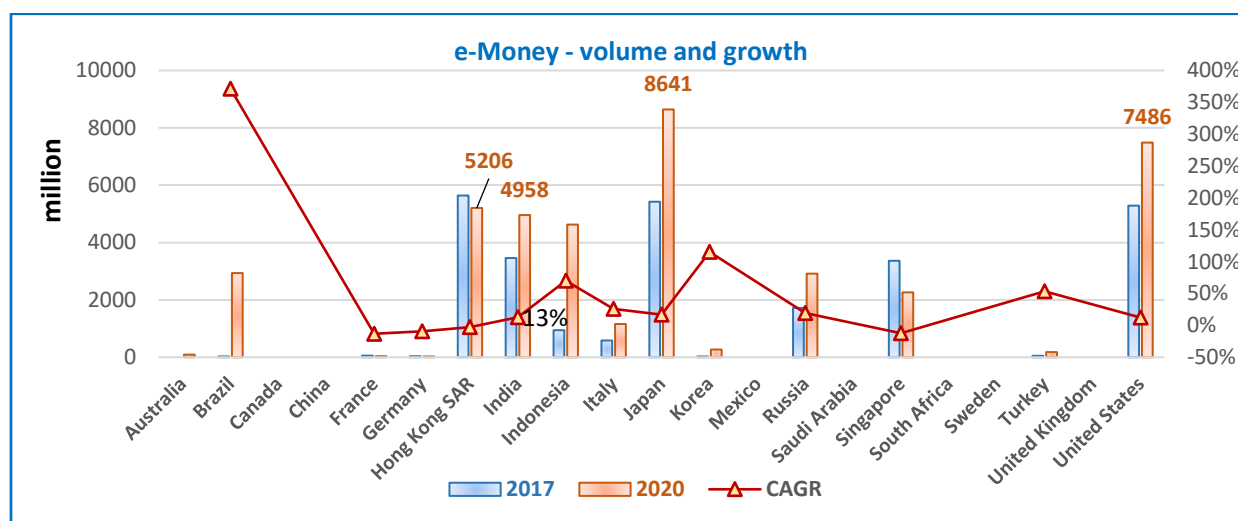
28. Volume and growth of e-Money

28.1 Key insight: India fares well in terms of the volume of e-Money transactions with over 4950 million transactions in 2020. The transactions are undertaken using pre-paid payment instruments in the form of cards or wallets issued by approved banks as well as authorised non-bank issuers.

28.2 Benchmark rating: Volume - Strong; Growth – Moderate

India's position: Volume - 4 / 14, Growth - 7 / 13

Table 30: Volume and growth of e-Money



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

28.3 Analysis: e-Money is prepaid value stored electronically, which represents the liability of the e-Money issuer (a bank, an e-Money institution or any other entity authorised or allowed to issue e-money in the local jurisdiction) and which is denominated in a currency backed by an authority. In India, e-Money comprises of PPIs issued as Wallets and Cards. Security and ease of carrying out a transaction are major factors contributing to the rising usage of digital wallets both by individuals and merchants.

In India, to give impetus to small value digital payments, a "small" PPI was introduced in December 2019 with minimum know your customer (KYC) requirement and amount loaded in a

month capped at ₹10,000. Further, in May 2021, the limit for amount outstanding in PPIs with full KYC compliance was enhanced to ₹2,00,000. The introduction of interoperability between PPIs has obviated the need for on-boarding customers separately across various issuers and acquirers and has led to increased access and cost-effectiveness for consumers.

The initiatives have resulted in a steady growth in volume of e-Money transactions between 2017 and 2020. In 2020, with 4958 million e-Money transactions, India was behind only Japan (8641 million), United States of America (7486 million) and Hong Kong (5206 million), out of the benchmarked countries for which data is available. e-Money transactions in India have increased at a CAGR of 13% between 2017 and 2020.

Brazil is observed to be the leader in terms of growth, with CAGR of 372%, in volume terms between 2017 and 2020, primarily because of the low transaction volume in 2017 (28 million). The exponential growth of e-Money transactions during the period was majorly led by rising popularity of e-commerce and the population's familiarity with smartphones.

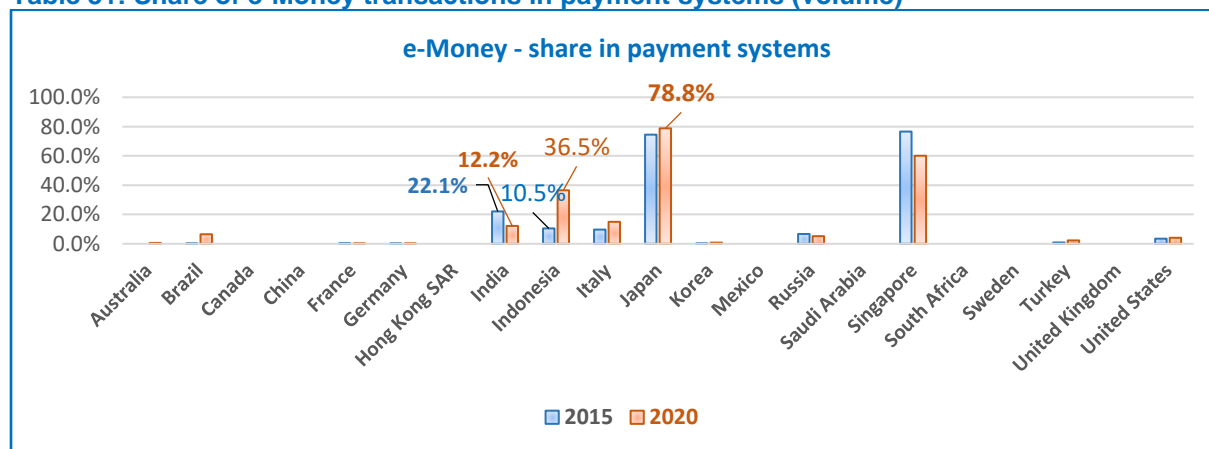
29. Share of e-Money in payment systems (volume)

29.1 Key insight: The share of e-Money payment transactions in India decreased from 22.1% in 2017 to 12.2% in 2020 and is substantially lower than other countries, viz. Japan (78.8%), Singapore (60.1%) and Indonesia (36.5%). The fall in the share may also be read with the increase in other modes such as, UPI.

29.2 Benchmark rating: Strong

India's position: 5 / 13

Table 31: Share of e-Money transactions in payment systems (volume)



Source: Red Book 'Country Tables' compiled by the Bank for International Settlements

29.3 Analysis: Share of e-Money in payment systems transactions in 2020 was 12.2 % for India. While rising availability of mobile infrastructure and interoperability of e-Money instruments has led to growth in e-Money transactions, the dominance of other forms of alternative payments has resulted in a decline in the share of e-Money transactions.

Indonesia witnessed the highest percentage increase in share (26%) of e-Money in payment transactions during the period from 2017 to 2020. In Indonesia, a cash driven economy with huge unbanked population and high availability of smartphones, e-wallet transactions have picked up significantly and consumers are moving towards the ease of non-cash options.

Singapore's tech-savvy culture and high smart phone adoption rate has aided use of e-Money methods for low-value day-to-day transactions.

N. Digital utility payments

30. Digital payments of utility bills

30.1 Key insights: Bharat Bill Payment System (BBPS) was introduced in October 2017 to offer interoperable and accessible bill payment services to customers using multiple modes and instant confirmation of payment. The system has witnessed remarkable growth in terms of billers and transactions processed.

30.2 Benchmark rating: Moderate

30.3 Analysis: As per the Global Findex survey 2017 conducted for the World Bank, only 3% of the population in India used the internet to pay utility bills in the year 2017. With the introduction of BBPS it is expected that the ratio would increase as there is a migration of utility bill payments to electronic modes.

The RBI has taken initiatives to expand the scope and coverage of BBPS to include all billers that raise recurring bills. This has resulted in over 20,000 billers being onboarded in BBPS as at end March 2022. Apart from digitisation of cash-based bill payments, billers onboarded on BBPS also benefit from the standardised bill payment experience for customers, centralised customer grievance redressal mechanism, prescribed customer convenience fee, etc.

31. Public mass transportation

31.1 Key insight: Digital payments are in use to pay for public transportation in most metropolitan cities in India. The metro rails operating across the country employ the use of smart cards that facilitate contactless cash free travel.

31.2 Benchmark rating: Moderate

31.3 Analysis: Ticketing, which involves payment processing, is the key element of a public transport system. The two main types of ticketing systems are instrument-based ticketing (paper / card) and account-based ticketing. In an instrument-based ticketing system, the funds, proof of entitlement to travel and any primary records of travel, are held directly on the card / paper. In an account-based system, the proof of entitlement to travel and any records of travel, are held in the back-office with fare calculated and billed after the trip is complete.

With the CoVID pandemic, contactless payment options have gained popularity with many public transportation agencies deploying QR codes for ticketing. NFC devices are other options that have been used by consumers to undertake contactless payments for public transportation.

Table 32: Public mass transport ticketing system

Country	Public transport ticketing system
Australia	Sydney, TfNSW: contactless smart card (Opal), stored value, wide area multi-modal system covering Greater Sydney and adjoining urban areas. Features check-in, check-out methodology and a wide range of concessions. Recently added EMV and mobile ticketing to extend the system functionality.
Brazil	Sao Paulo, SPTRANS: system features a proprietary SAM and Card Scheme, owned by the Transport Authority (SPTRANS), allowing multiple device providers and multiple credit vendors. System allows multiple tariff models with time and modal integration, acting as clearing house for multiple operators.
Canada	Montreal & Quebec: contactless smart card (Opus) stored value using Calypso standard. Seamless integration across multiple neighboring multimodal transit systems. Vancouver, Translink: multimodal stored value smartcard (Compass) operates seamlessly across regional transit network. Recently, EMV capability was introduced and mobile pay apps were enhanced with features for check-in, check-out to transfer and calculate fare zones.
China	Alipay, Tencent: Local bus services and subway train systems in over 120 chinese cities accept Alipay app's phone based payments. Customers can pay directly using Alipay, a mobile payment app of internet giant Alibaba, and reach the platform by allowing the electronic gates to scan a QR code on their phones. ApplePay,

Country	Public transport ticketing system
	JDPay, UnionPay and China Telecom Bestpay, a subsidiary of China Telecom Corp, also provide such services.
Germany	The Association of German Transport Companies (Verband Deutscher Verkehrsunternehmen [VDV]) and partners from industry and transport operators launched the VDV Core Application (VDV - KA). Ticket-purchasing is embedded in the VDV KA to facilitate the quick and easy launch of mobile phone ticketing.
Hong Kong SAR	Hong Kong, MTA: (Octopus) one of the first smartcard systems deployed worldwide in 1997, stored value, used for fare collection on multi-modal public transport network and retail sales across Hong Kong. Scheme is accepted by limited number of taxis; new mobile app for drivers will expand usage. Limited use of cards in Macao and Shenzhen.
India	<p>The Rupay National Common Mobility Card is a contactless card that also has the feature of an offline wallet. It is hence called as debit and prepaid card. The NCMC can be used for making all kinds of payments at transport, parking, grocery, toll and transit.</p> <p>QR code-based ticketing is also widely used for public transport in metro cities across the country.</p>
Indonesia	<p>Jakarta, Indonesia - Integrated multimodal transit ticketing and fare payment system: launched as One Karcis One Trip (One Ticket One Trip) in 2017. Consumers pay for fares by tapping in and out or scanning a QR code at "integration gates" at bus stops and railway stations on networks operated by MRT Jakarta, LRT Jakarta, Transjakarta and Commuter Line.</p> <p>The second phase is expected to include the addition of a Mobility-as-a-Service (MaaS) platform and the launch of an integrated tariff system.</p>
Japan	Japan, nationwide: pre-paid e-money contactless smartcard (Suica) for travel and shopping across many regions of Japan, interchangeable with Pasma which gives access to High Speed Rail network and some taxis. Suica card widely accepted at popular retail outlets. Mobile application available and since 2016 virtualized card on apple devices.
Mexico	A wide range of fare collection options are used: (a) The BRT uses the prepaid contactless electronic smartcard called Metrobus; (b) The light-rail transit (LRT) uses paper tickets for fare collection and turnstiles for access control; (c) The metro uses both magnetic-stripe single-use tickets and prepaid contactless smart cards; and (d) The suburban rail uses a rechargeable electronic card for fare collection. A multimodal transit fare smart card, Tarjeta DF or Federal District Card, launched by US-based ACS, enables riders to seamlessly transfer from the metro to the BRT.
Russia	<p>Moscow, MTA: region wide contactless stored value smartcard (Troika) for all modes, various discount schemes for volume usage. Recent addition of mobile ticketing and hanger cards plus use of cards for parking and bicycle hire.</p> <p>A variety of alternative payment methods, including credit card, Pay Pass/Pay Wave, Apple Pay/Samsung Pay/Android Pay, and Yandex Money etc., have been added.</p>

Country	Public transport ticketing system
Saudi Arabia	Jeddah, Riyadh: Rechargeable Smart Card (SAPTCO) used to pay for the buses. Riyadh metro, expected to be inaugurated during 2022, to feature contactless payments.
Singapore	Singapore, LTA: early adopter of contactless smartcard (Easylink) technology, stored value card system across multiple modes, may also be used as payment card at limited outlets. Tap-in, tapout used for fare calculations. From 2006 additional card from NETS added and interoperability achieved for both cards. Mobile applications and EMV technology being deployed.
South Africa	Cape Town, MyCiTi: contactless top-up using pay wave EMV cards (myconnect) using check-in, check-out for fare calculation. Used across new bus rapid network, plans to integrate with rail network (long term strategy to use cards in other South African cities).
South Korea	Seoul, T-money: rechargeable smart cards for use on public buses, subways, toll booths and some major retailers in several different metropolitan cities and locations throughout the nation. Mobile T-Money Application also available on Google Play. Post Covid, a face recognition payment system is being tested by T-money that enables passengers to pay their fares without needing to tap a smartphone or card or remove their face mask.
Turkey	Istanbul, IMM: multi-modal stored value contactless smart card (Istanbulkart). Cash payments are not possible on the transport systems. Use is planned to be extended to payments at municipality owned parking lots and theatres and private taxis.
United Kingdom	London, TfL: multi-modal contactless stored value smartcard (Oyster) and EMV (more than 50% of users) schemes that cover the Greater London region. Check-in and out technology for calculating fares across the network. Features capping, concessions, online and mobile top-ups and payment by mobile payment apps.
United States	Chicago, CTA system: features cash and contactless stored value smartcard (Ventra); also allows mobile payment apps, supports mobile app and EMV is supported across multimodal network. System features concessions and a variety of period passes.

Source: *Advancing Public Transport Report on - DEMYSTIFYING TICKETING AND PAYMENT IN PUBLIC TRANSPORT – November 2020*

O. Digital infrastructure

32. Mobile and broadband subscriptions

32.1 Key insight: The number of mobile and fixed broadband subscriptions per 100 individuals in India was the lowest at 83.6 and 1.6, respectively, in 2020. Further, fixed broadband subscriptions increased at a CAGR of 6.3% over the period from 2017 to 2020, while mobile subscriptions decreased at an annualised rate of 1.4%, during the period.

32.2 Benchmark rating: Weak

India's position: Broadband – 21 / 21, Mobile - 20 / 20

Table 33: Mobile and broadband subscriptions

Country name	Fixed broadband subscriptions (per 100 people)			Mobile cellular subscriptions (per 100 people)		
	2017	2020	CAGR	2017	2020	CAGR
Australia	32.2	35	2.8%	108.4	107.7	-0.2%
Brazil	13.9	17.1	7.1%	106.5	96.8	-3.1%
Canada	37.9	41.8	3.3%	86.3	95.6	3.5%
China	27.7	33.6	6.6%	103.4	117.9	4.5%
Germany	40.2	43	2.3%	132.7	128.3	-1.1%
France	43.9	46.9	2.2%	106.4	111.5	1.6%
United Kingdom	39.0	40.5	1.2%	118.5	116.4	-0.6%
Hong Kong SAR, China	36.4	38.3	1.7%	251.8	291.7	5.0%
Indonesia	2.3	3.9	18.4%	164.4	130.1	-7.5%
India	1.3	1.6	6.3%	87.3	83.6	-1.4%
Italy	27.3	29.5	2.6%	138.2	128.7	-2.4%
Japan	31.8	34.5	2.8%	135.5	152	3.9%
Korea, Rep.	41.5	43.6	1.7%	124.6	137.5	3.3%
Mexico	13.6	16.4	6.4%	91.6	93.4	0.6%
Russian Federation	21.4	23.2	2.8%	156.2	163.6	1.6%
Saudi Arabia	20.1	22.7	4.1%	121.5	124.1	0.7%
Singapore	25.9	25.9	0.1%	146.8	144.1	-0.6%
Sweden	38.9	40.6	1.4%	126.4	128.3	0.5%
Turkey	14.7	19.8	10.4%	95.9	97.4	0.5%
United States of America	33.3	36.4	3.0%	123.0		
South Africa	2.0	2.2	3.7%	155.2	161.8	1.4%

Source: <https://data.worldbank.org/indicator>

32.3 Analysis: Mobile and internet accessibility are key enablers facilitating digital payments. Both banks and non-banks have leveraged on the same to offer payment services using these channels. Banks have been offering internet banking and mobile banking facility to consumers while non-bank PSOs and providers have encouraged payment transactions through mobile applications and digital wallets. Further, mobile and internet connectivity have been used to provide innovative payment solutions such as contactless payments, tokenisation, QR based payments, etc.

Mobile connections in India in absolute terms appear lower than other countries, primarily due to lower level of mobile penetration in rural areas. The Telecom Regulatory Authority of India (TRAI)

data for March 2022 reported a tele-density of 130.17% in urban areas as compared to 57.85% in rural areas of the country. Further, some individuals with multiple mobile connections are observed to have switched to a single network impacting the number of connections. The drop in mobile connections may be attributed to the shutdown / merger of mobile cellular operators in the country on the supply side and the impact of the CoVID pandemic on small businesses / migrants on the demand side. Similar decline in mobile connections in 2020, as compared to 2017, is observed in other countries as well (Australia, Brazil, Germany, United Kingdom, Indonesia, Italy and Singapore).

In India, there were 1.6 fixed and 52.4 wireless broadband connections per 100 people in 2020. On including wireless broadband connections, there is considerable improvement in India's performance in the indicator. As per the data published by TRAI for March 2022, fixed broadband connections (27.25 million) account for less than 4% of the total broadband connections (788.3 million). Further, efforts are underway by the Bharat Broadband Network Limited to provide high speed digital connectivity to rural India, facilitated through installation of WiFi terminals in gram panchayats and Fiber to the Home (FTTH) connections.

P. Government e-Payments

This section was drafted based on the Government e-Payments adoption ranking published by Economist Intelligence Unit for the year 2018. There has been no subsequent publication and hence the Government e-payments are not being assessed in this benchmarking exercise.

Q. Aggregators

33. Third party payment service providers / payment gateways / payment aggregators

33.1 Key insight: India recently introduced guidelines to regulate the activities of payment aggregators and mandated all existing payment aggregators to apply for authorisation by September 30, 2021. In India, the activities of payment gateways are not regulated as they do not handle funds and the regulator only issues recommendatory guidelines on baseline technology for their activities. Further, to enable effective management of risks in outsourcing of activities, a framework was prescribed for outsourcing of payment and settlement related activities of PSOs.

33.2 Benchmark rating: Strong

33.3 Analysis: Third party payment service providers / payment gateways / payment aggregators are service providers who process the payment transactions of e-commerce merchants. The regulations relating to third party payment service providers / payment gateways / payment aggregators are pertaining to specific areas such as (i) licensing / authorisation, (ii) requirements for operation, (iii) security of online payments, (iv) settlement of funds and (v) customer protection.

Direct regulation of third party payment service providers is in place in China, Brazil, Japan and South Korea. However, in countries such as Singapore there is no direct regulation of payment intermediaries. In India, only the activities of payment aggregators are regulated as they involve handling of funds.

Table 34: Third party payment service providers / payment gateways / payment aggregators

Country	Licensed / Authorised	Requirements for operations	Security of online payments	Settlement of funds	Customer protection / grievances
Brazil	Licensed	Minimum capitalization norms & effective risk management policies	Laws relating to privacy, consumer protection, transparency, data security and returns apply.	No restrictions on settlement. No reserve requirements. Prevailing bankruptcy laws are applicable.	Come under the ambit of Consumer protection laws which cover transparency, data security, and returns
Canada	No			Required to settle funds within a set period of time.	
China	Licensed	Minimum requirements for IT facilities, organizational structure, and reserves. Daily transaction limits on third-party payment service accounts.	Require to allocate about 20% of clients' reserve deposits to a designated bank account to prevent aggregators from using clients' money. Requirements on data localization, data protection, and data transfer to be followed.	Cannot settle funds from their own bank account. In case of bankruptcy the reserve requirements would kick in.	
Europe	Authorised	Cannot (a) hold funds, (b) store	Require to prove that they have	No limitations on settlement.	

Country	Licensed / Authorised	Requirements for operations	Security of online payments	Settlement of funds	Customer protection / grievances
		payment data, and (c) modify transaction in anyway. Non-discrimination policy to be adhered to.	certain minimum security measures in place ensuring safe and secure payments.	No reserve requirements. In event of bankruptcy, the prevailing bankruptcy laws are applicable.	
India	Guidelines issued for licencing Payment Aggregators	Minimum requirements specified for Capital, Net worth, Governance.	PAs need to ensure compliance of infrastructure of merchants to security standards. PAs cannot store payment data or customer card credentials.	PAs are required to open escrow accounts. The amount due to merchants is reckoned only after the settlement and credit to the escrow account.	
Indonesia	Licensed (if have or plan to have at least 300,000 active users)	Effective and consistent risk management, Information system security standard, Consumer protection measures. Service providers must submit both periodic and incidental reports to Bank of Indonesia.			
Japan	Registered	Qualifications for directors; vetting process and periodic inspection of Merchant and Consumer.	To perform vetting process and periodic inspection to ensure prevention of inappropriate use and leakage of customer data.	Should hold funds from Merchant / Consumer in (a) trust / escrow in a designated bank account,	Should put in place suitable policies, procedures and organizational infrastructure for dealing

Country	Licensed / Authorised	Requirements for operations	Security of online payments	Settlement of funds	Customer protection / grievances
				(b) arrange bank guarantee for the amount of these funds, or (c) deposit the amount of these funds to the designated Government Depository	with complaints, claims and disputes from Merchants or Consumers.
Singapore	Regulated only if they handle settlement funds		Laws relating to privacy of customer information apply.	No restrictions with regard to settlement of funds. The prevailing bankruptcy laws are applied when dealing with bankruptcy cases.	Consumer Protection (Fair Trading) Act (CPTFA) is applicable.
South Korea	Registered	Confirming identity of users, error correction, transparency, withdrawal rules, IT audits, and business scope limitations.	Law relating to online consumer protection apply.	No limitations on settlement. No reserve requirements. Applicable bankruptcy laws are applied.	Basic consumer protection provided in Commercial Act
United States of America	Licensed	Transparency and surety bonds, adherence to KYC	Data protection Laws are applicable to aggregators.	No settlement requirements. State surety bonds would kick in in case of bankruptcy.	Subject to Dodd Frank and Federal Trade Commission Act which prohibits unfair and deceptive practices.

R. Customer protection and complaint redressal

34. Customer safety and authentication standards

34.1 Key insight: India has a framework on limiting liability of customers in unauthorised electronic banking transactions. In addition, the regulator has introduced various measures, since the last exercise, to ensure safety of customer transactions, viz. (a) facility to switch on / switch off card transactions, (b) CoF tokenisation, (c) mandating LEI for high value transactions in CPS, (d) positive pay system for high value cheques.

34.2 Benchmark rating: Strong

34.3 Analysis: In the e-commerce environment, where transactions are undertaken online, it is essential to validate the identity of a payer while undertaking a transaction. Card payment networks have recognized this need and put in place authentication standards to validate the cardholder during card-not-present e-commerce transactions.

Further, there are various security features that can be provided to protect consumers and prevent fraudulent transactions. In India, various initiatives are undertaken to enhance security of card transactions. In 2020, India mandated card issuing banks to provide customers the facility to switch on / off and set / modify transaction limits for all types of transactions domestic and international, at PoS / ATMs / online transactions / contactless transactions, etc. Further, card networks were permitted to provide card tokenisation services to enable card holders to benefit from the security of tokenised card transactions.

In addition, to disseminate information about safe digital banking, RBI has been conducting Electronic Banking Awareness and Training (e-BAAT) programmes across the country, actively undertaking digital awareness campaigns in the print and Audio-Visual media, including through the Bank's flagship programme "RBI Kehta Hai"²⁰.

Table 35: Customer safety and authentication standards

Country	Authentication Standard	Features
Worldwide	3D Secure	3D Secure is based on the communication of XML messages across a secured channel, using the Internet Security Protocol, SSL/TLS. To use a 3D Secure service, the cardholder has to enrol for the service, by associating an authentication value, such as a password, with their

²⁰ <https://rbikehtahai.rbi.org.in/>

Country	Authenticati on Standard	Features
		<p>payment card. The merchant also has to implement the use of 3D Secure within its site, by installing a Merchant Plug-in (MPI).</p> <p>One of the main selling points of 3D Secure 1.0.2 is that it offers the merchant full liability shift against fraudulent transactions. If a user has to pass through another layer of authentication to authorise a transaction, it is less likely that the card would be used in a fraudulent manner.</p>
Worldwide	3D Secure 2.0	<p>The specification of 3D Secure 2.0 has been built to provide support for mobile payments, integration with browsers and mobile apps, risk-based security, multi-factor authentication, and e-Money. The 3DS 2.0 authentication process is also complemented by the use of tokens, which are one-time use credit card numbers.</p> <p>To facilitate risk-based authentication by the issuer, 3DS 2.0 captures a varying amount of payer and device information, depending upon market or regional mandates to restrict sending of this information (such as device ID, MAC address, SIM card details, etc.), known as 'rich data'. The information collected, including cardholder and transaction details, is encrypted and sent to the card scheme's directory server where the data is decrypted, validated and then passed on to the card issuer (ACS). Based on this rich data, the issuer conducts a risk assessment in order to make a decision as to whether the person performing the online transaction is authorised to use the payment card.</p> <p>Implementation of 3D Secure 2.0 is being supported through the EMVCo community and in collaboration with the PCI Security Standards Council (PCI SSC), who will be using the new specification as part of its information security requirements framework.</p>
Worldwide	EMVCo	<p>It is a consortium comprising American Express, Discover, JCB, Mastercard, UnionPay and Visa. EMVCo facilitates worldwide interoperability and acceptance of secure payment transactions within the payment industry. It also manages EMV, a technical standard for smart payment cards introduced in 1994 by EuroPay, Mastercard, and Visa, with the goal of reducing physical card fraud.</p>
India	PaySecure	<p>The PaySecure authentication measures are set up during card registration for the service and are "rules" based. The rules set the level of authentication required. For online transactions under a certain value, the payer will be required to authenticate using the two-factor authentication method, in the form of an image and a passphrase, followed by the card's PIN. For transactions over a certain limit, prior to entering the card's PIN, cardholders will be required to enter a one-time password (OTP) that is sent to their registered mobile number or email address or device. An anti-phishing mechanism is also available, allowing the user to check their last three online purchases during the transaction. In addition, NPCI, as a business and technical associate of EMVCo, is able to participate in EMVCo working groups for the creation, development, promotion and implementation of international standards, including the design and development of the 3D Secure 2.0 protocol.</p>
China	UnionPay Online	<p>UnionPay provides two cardholder authentication systems for the domestic market, SecurePay and ExpressPay. When payers are</p>

Country	Authentication Standard	Features
	Payments (UPOP)	registered for SecurePay, they are redirected to the issuing bank's site to authenticate themselves using the OTP sent to their mobile number. ExpressPay authentication is performed at the merchant site and also involves the use of an OTP sent to the payer's mobile number. For the international market, UnionPay cards operate in the same way as standard cards in the payment systems of their co-brands.
Russia	MIR	The MIR card, which utilises a flavour of 3DS 1.0.2 compatible with Visa's standard for cardholder authentication, was released by the Russian Central Bank's subsidiary, NSPK, to combat sanctions imposed by Europe and the USA, and prevent any other external economic or political factors from influencing the in-country processing of card payments.
Europe	PSD2 Directive	PSD2 allows for a more risk-based approach to payment authentication, whilst ensuring that strong authentication is used as de facto for online payments. The ultimate goal is to reduce fraud, whilst also offering better levels of usability.

35. Ombudsman

35.1 Key insight: RBI in November 2021 launched the Integrated Ombudsman Scheme to make the alternate dispute redressal mechanism simpler and more responsive to the customers of entities regulated by it. The Integrated Ombudsman Scheme combined the following 3 schemes (i) the Banking Ombudsman Scheme, 2006; (ii) the Ombudsman Scheme for Non-Banking Financial Companies, 2018; and (iii) the Ombudsman Scheme for Digital Transactions, 2019. Further, to ensure a swift, effective and efficient complaint redressal mechanism, an internal ombudsman scheme was introduced for large non-bank PPIs in 2019.

35.2 Benchmark rating: Strong

35.3 Analysis: Jurisdictions should ensure that consumers have access to grievance redressal mechanisms that are accessible, affordable, independent, fair, accountable, timely and efficient. An Ombudsman not only helps to redress the individual wrongs faced by consumers without exorbitant legal costs but also acts as a feedback mechanism, which helps to inform the regulatory measures.

The Ombudsman Scheme for Digital Transactions in India has facilitated the redressal of complaints pertaining to digital transactions undertaken by customers of a Payment System Participant viz. any person other than a bank offering payment services / operating payment systems. It is an expeditious and cost-free apex level mechanism for resolution of complaints regarding digital transactions. These activities are now covered under the Integrated Ombudsman Scheme.

Table 36: Ombudsman schemes

SI No	Country	Organisation	Established	Powers
1	Australia	Australian Financial Complaints Authority (AFCA)	2018	Operates as a Not-for-Profit Company. The Treasury Law Amendment (Putting Consumers First – Establishment of the Australian Financial Complaints Authority) Act 2018 (AFCA Act) authorizes AFCA and outlines its jurisdiction and powers. AFCA is not a regulator but acts as an independent Ombudsman. It considers complaints related to banking, insurance, investments and financial advice.
2	United Kingdom	Financial Ombudsman Service	2001	Financial Ombudsman Service has statutory backing by way of Financial Services and Markets Act, 2000. It considers complaints related to most financial services – banking, insurance, pensions, savings and investments, cards, money transfers, etc.
3	Canada	Ombudsman for Banking Services and Investments	1996	Initially operated as a Banking Ombudsman. In 2002 mutual funds and investments were also added to the ambit of operations. The recommendations of the Ombudsman are not binding on the firms.
4	France	-		ACPR (Prudential Control and Resolution Authority) has no jurisdiction for dispute resolution. In cases of unsatisfactory response of the banker / insurer or any other intermediary in case of a dispute, the ACPR suggests mediators / courts for dispute resolution.
5	Germany	BaFin (Federal Financial Supervisory Authority)	2002	Supervisor / Regulator for Banking, Insurance and Securities industries.
6	South Africa	Ombudsman for Banking Services	1997	Independent ombudsman who can issue binding determination.
7	United States of America	Customer Assistance Group (Comptroller of Currency)		Helps to ensure fair access and equal treatment. Assists customers with questions and complaints, provides advisories to help consumers understand rights, banking rules and risks. The Comptroller of Currency is an independent bureau of the Department of Treasury.
8	Russia	Financial Ombudsman Service	2018	Set up by Bank of Russia in 2018 and has statutory backing (Federal Law of June 4, 2018). The Ombudsman covers various financial institutions including insurance, credit institutions, pawn shops, pension funds, etc.

A comparison of similar schemes across countries shows that India is one of the few countries where the entire gamut of digital payment transactions is covered under the Ombudsman scheme. The Ombudsman schemes in other countries do not appear to focus on digital payment transactions. The Ombudsman in many jurisdictions is funded by industry participants, which does not engender trust among the consumers. Further, in some jurisdictions such as Canada the Ombudsman does not have the power to issue binding directions.

In addition, to build customer confidence in the payment systems and safeguard the interest of the consumers, RBI mandated large non-bank PPI issuers to put in place an Internal Ombudsman Scheme. The scheme was intended to ensure that majority of the complaints of customers are redressed at the level of the PSO itself by an authority placed at the highest level of the PSOs grievance redressal mechanism.

S. Securities settlement and clearing system

36. Central Counterparty (CCP)

Although there are multiple CCPs operating in India, for the purpose of this study, we focus on the operations of the CCP regulated by RBI, i.e., CCIL.

36.1 Key insight:

CCIL operates as a CCP and provides guaranteed clearing and settlement for transactions in money, Government securities, foreign exchange and derivative markets. In a cross-country comparison CCIL fares strongly with regard to governance arrangements in place for managing the organisation and the risk management practices implemented to manage member defaults and other non-default losses.

36.2 Benchmark rating: Leader

36.3 Analysis: CCPs are critical FMIs that provide guaranteed settlement services in the markets served by them and mitigate counterparty risk for the participants, thereby reducing systemic risk. It is essential to ensure CCPs function in an efficient and effective manner while ensuring appropriate governance. Further, CCPs should have sufficient networth to cover potential general business losses and to enable them to provide services as a going concern. RBI has prescribed Directions for CCPs laying out: (i) directions on governance of domestic CCPs; (ii) directions on

net worth requirements and ownership of CCPs; and (iii) directions for recognition of foreign CCPs.

CCPs handle high value transactions and any failure can result in wider systemic implications. It is hence essential for CCPs to have appropriate risk management practices in place. In the case of CCIL, participant credit exposures are covered through multilateral netting, DvP / PvP settlements and margin collection. Market risk is managed by using margining models for all products. Initial margin is collected to cover potential future exposures while intra-day and end of day MTM margin is collected to cover current exposures. CCIL undertakes back-testing of margining models and stress testing daily to assess adequacy of resources and procedures are in place to call for additional default fund contributions based on the stress test results.

As per the PFMI, CCIL is subject to Cover 1 requirements for all market segments as it does not operate as systemically important payment system in multiple jurisdictions and products cleared are not of complex risk profile. However, CCIL has implemented Cover 2 requirement for its derivatives segments - forex forward and rupee derivative segments.

Losses due to participant defaults are handled by pre-funded resources comprising member contributed default fund and CCIL's contribution from its Settlement Reserve Fund (SRF). CCIL's skin in the game for each segment is set at 25 % of the default fund contribution but not less than the highest individual member contribution for the segment, which is higher than most other CCPs. CCIL's total skin in the game across all segments is capped at the balance in the SRF. Further, a Contingency Reserve Fund (CRF) has been put in place by CCIL to take care of losses arising out of non-default events.

Table 37: Default fund scenario in selected CCPs

Sr. No.	Jurisdiction	CCP Name	SITG/DF Ratio* (per cent)
1.	France	LCH SA	0.65
2.	United Kingdom	LCH	1.01
3.	United States of America	OCC	1.36
4.	Germany	Eurex Clearing	2.61
5.	United States of America	CME	3.33
6.	Sweden	NASDAQ	10.87
7.	India	CCIL	25.00
8.	China	Shanghai Clearing House	28.59
9.	Singapore	SGX DC	41.75

**In cases where resources are segregated by CCP at clearing service level or by currency, the resources are aggregated for determining the ratio.*

Source: CCIL, CCP's Public Quantitative disclosures

T. Oversight

37. Oversight of payment systems

37.1 Key insight: In India, the Payment and Settlement Systems Act, 2007 has designated and confers upon RBI the right to regulate and supervise payment systems within the country. In 2020, RBI published the updated oversight framework for FMIs and RPSs that details the oversight objectives and supervisory processes of RBI as well as the assessment methodology of FMIs and SWIPS under PFMIs.

37.2 Benchmark rating: Leader

37.3 Analysis: Oversight of payment and settlement systems is a central bank function whereby the objectives of safety and efficiency are promoted by monitoring existing and planned systems, assessing them against these objectives and, where necessary, inducing change.

In India, the three key ways in which oversight activity is carried out are through (i) monitoring existing and planned systems; (ii) assessment of the FMIs and RPSs against the oversight objectives; and (iii) inducing change for improvements, where necessary.

In India, the off-site surveillance and monitoring of FMIs and authorised RPSs is conducted by way of various tools, such as (a) submission of prescribed data / information by the regulated entities, (b) fraud monitoring / system of alerts, (c) regular meetings with authorised PSOs, (d) market intelligence, and (e) oversight reports and surveys. Further, onsite inspection / audit complements the offsite monitoring and surveillance mechanism put in place for the FMIs / RPSs. The onsite inspection activity is based on the risk profile of the entity derived from the annual self-assessment carried out by the entity and the information furnished by the entity and market intelligence, if any. FMIs and RPSs are subjected to periodic onsite inspection as determined by RBI from time to time.

Table 38: Oversight tools

Country	Tools available							
	Explicit	Implicit *	Monitoring	Dialogue & moral suasion	Producing and publishing statistics and / or payment system reports	Issuing regulations	Imposing sanctions	On-site inspections
Australia	Y		Y	Y	Y	Y		

Country	Tools available							
	Explicit	Implicit *	Monitoring	Dialogue & moral suasion	Producing and publishing statistics and / or payment system reports	Issuing regulations	Imposing sanctions	On-site inspections
Brazil	Y		Y	Y	Y	Y	Y	Y
Canada	Y	Y	Y	Y	Y			Y
China		Y	Y	Y	Y	Y	Y	Y
ECB	Y	Y	Y	Y	Y	Y	Y	Y
France	Y	Y	Y	Y	Y			Y
Germany		Y	Y	Y	Y			
Hong Kong	Y	Y	Y	Y	Y	Y	Y	Y
India	Y	Y	Y	Y	Y	Y	Y	Y
Italy	Y	Y	Y	Y	Y	Y	Y	Y
Japan		Y	Y	Y	Y			Y
Mexico	Y	Y	Y	Y	Y	Y	Y	Y
Russia	Y	Y	Y	Y	Y			Y
Saudi Arabia		Y	Y	Y	Y	Y	Y	Y
Singapore	Y	Y	Y	Y	Y	Y [#]	Y [#]	Y [#]
South Africa	Y		Y	Y	Y	Y	Y	Y
South Korea		Y	Y	Y	Y			
Sweden		Y	Y	Y	Y			Y
Turkey		Y	Y	Y	Y	Y		
United States of America	Y		Y	Y	Y	Y	Y	Y

Source: Survey conducted by the Working Group on Innovations in Retail Payments, 2012 (CPSS, BIS)

Note:

*Implicit – construed in the context of “ensuring the adequate and safe functioning of payments in the country”

Operators, settlement institutions and participants in designated payment systems will be subject to MAS regulations

\$ Authority is explicit where it is derived from the Federal Reserve's role in banking supervision and regulation; the tools available will depend on the circumstances.

U. Cross-border personal remittances

38. Availability

38.1 Key insight: In India, the major share of cross-border remittances is undertaken through banks. The non-bank players are permitted to facilitate inward remittances only.

38.2 Benchmark rating: Moderate

38.3 Analysis: Authorised Dealer banks facilitate remittances through different schemes of payment transfers, such as cheques and drafts, wire transfers, SWIFT transfers and Rupee Drawing Arrangements (RDAs). Among non-bank players, money transfer operators play a vital

role undertaking cross-border transfers on behalf of their clients using either their internal systems or by accessing cross-border banking networks.

There are various payment systems that facilitate cross-border transactions, either in single currency or multiple currencies. The Directo e Mexico system facilitates remittances from USA to Mexico by linking the Federal Reserve's Automated Clearing House with the Mexican RTGS system with Bank of Mexico undertaking the FX conversion. The Gulf Cooperative Council RTGS system was implemented for facilitating transactions within the 6 Gulf region countries with payments in local currency.

Further, initiatives have been undertaken to interlink fast payment systems operating across jurisdictions to facilitate cross-border payments and remittances. The interlinking of Singapore's PayNow and Thailand's PromptPay real-time retail payment system is one such example. On similar lines, the interlinkage of Singapore's PayNow with India's UPI is underway and is expected to go-live in the second half of 2022.

In India, various initiatives have been undertaken to facilitate cross-border payments, especially personal remittances. To help Nepali migrant workers send remittances back home, the Indo Nepal Remittance Scheme was introduced that used NEFT to facilitate one-way transfer of funds from India to Nepal in partnership with State Bank of India (SBI). The Money Transfer Service Scheme (MTSS) is available through a tie-up between reputed money transfer companies abroad known as Overseas Principal and agents in India where the service is connected to digital and / or mobile platform enabling customers to undertake cross-border remittances.

Further, RBI, in collaboration with the Government and NPCI is reaching out to jurisdictions to ensure global outreach of the UPI systems to facilitate cross-border transactions, including remittances. The linkages between fast payment systems across jurisdictions can enhance cross-border payment arrangements and ensure faster remittances. RBI also selected cross-border payments as the second cohort under the Regulatory Sandbox initiative to spur innovations capable of recasting the cross-border payments landscape by leveraging new technologies to meet the needs of a low cost, secure, convenient and transparent system in a faster manner.

Finally, with RBI operated CPSs, viz. RTGS and NEFT operating round the clock, the required infrastructure is available which can be leveraged to interface with similar systems in other jurisdictions to facilitate cross-border payments, including remittances.

39. Flows

39.1 Key insight: India is the leader in terms of personal remittance inflows with 11.85% share of the global remittances received by it. In the year 2020, India received remittances amounting to over USD 83 billion.

39.2 Benchmark rating: Leader

India's position (remittance share): 1 / 21

Table 39: Migrant remittance inflows

Country	(in USD million)				Remittances as % of GDP (2020)	Remittance Share 2020 (%)
	2017	2018	2019	2020		
Australia	2,002	1,861	1,752	1,191	0.1	0.17
Brazil	2,699	2,933	3,214	3,566	0.2	0.51
Canada	1,268	1,296	1,312	852	0.05	0.12
China	63,876	67,414	68,398	59,507	0.3	8.43
France	24,885	26,879	26,174	25,142	0.9	3.56
Germany	15,688	16,888	18,271	17,899	0.5	2.54
Hong Kong SAR	437	425	451	458	0.1	0.06
India	68,967	78,790	83,332	83,149	3.0	11.79
Indonesia	8,990	11,215	11,666	9,651	0.8	1.37
Italy	9,742	9,900	10,459	9,711	0.4	1.38
Japan	4,443	4,369	4,389	4,875	0.1	0.69
Korea, Dem. Rep.						0.00
Mexico	32,271	35,768	39,022	42,878	4.1	6.08
Russian Federation	8,235	9,287	10,432	9,915	0.6	1.41
Saudi Arabia	291	335	334	302	0.0	0.04
Singapore	0	0				0.00
South Africa	874	929	890	811	0.2	0.11
Sweden	3,109	3,074	3,185	3,091	0.4	0.44
Turkey	1,048	1,122	810	795	0.1	0.11
United Kingdom	4,306	4,390	4,215	3,247	0.1	0.46
United States	6,347	6,941	7,163	6,498	0.0	0.92
World	640,378	695,091	722,245	705,517		

Source: <https://www.knomad.org/data/remittances>

39.3 Analysis: Remittances are usually low value, high volume funds transfers primarily to receivers in emerging market and developing economies. Personal remittances are usually money that migrants send back to their family and friends in their countries of origin and are usually used as an indicator to measure migration and development. With increasing labour mobility, remittance flows to emerging market and developing economies are significant and

observed to be higher than both foreign direct investment and official development assistance to such countries.

In terms of remittance inflows, India is the leader with USD 83.1 billion, (share 11.79% of global remittance inflows) followed by China, with USD 59.5 billion, (share 8.43%) and Mexico, with USD 42.8 billion (share 6.08%).

Due to the CoVID pandemic, remittance inflows declined in the year 2020 across most of the countries (except Brazil, Hong Kong, Japan, Korea, Mexico) as compared to the previous year. Remittance inflows to India, however, remained resilient and declined by only 0.2% in the year 2020.

40. Cost

40.1 Key insight: The cost of sending remittances to India was lower than that to other benchmarked countries. However, the cost of sending remittances from India was higher than that from Russia and Singapore. It may be noted that, it may not be appropriate to compare remittances across countries selected in the benchmarking exercise, as remittances primarily originate from advanced economies and are directed to beneficiaries in emerging economies.

40.2 Benchmark rating: Strong

40.3 Analysis: The Financial Stability Board (FSB) stage 1 report on enhancing cross-border payments identified high cost as one of the major challenges in existing cross-border payment arrangements. The report highlighted the demand side impact of high transaction fees on individuals and small businesses, which may discourage cross-border payments. Further, from a supply side perspective various costs are involved such as operational cost, regulatory compliance cost, network cost, correspondent cost, FX cost, liquidity cost, AML / CFT related costs, etc.

Remittance cost is influenced by various parameters like destination, method of transfer, payments infrastructure, remittance value, competition, and prevailing regulations in the remitting and receiving country. Further, the remittance cost varies across corridors, depending on exchange rate margins, service provider fees, origination (online or branch), instrument and intermediaries involved.

The subsequent FSB consultative report on Targets for Addressing the Four Challenges of Cross-Border Payments, proposed a target for cost of remittances. The report reaffirmed the United Nations Sustainable Development Goals target that the global average cost of sending a

remittance of USD200 should be no more than 3% by 2030, with no corridors having costs higher than 5%.

The global average cost of sending USD200 remains high at 6.38% in Q1 2021. Further, South Asia continues to be the lowest cost (receiving) region, with an average cost of 4.64%. However, even though the remittance costs (receiving country) are comparatively lower for India, efforts are underway to further reduce the costs by leveraging India's payment systems to establish linkages with other jurisdictions and provide a cheaper and quicker alternative to available channels for remittances.

Table 40: Costs of cross-border remittances

Country	2020 - Q3	
	Average transaction cost of sending remittances from a specific country (%) - Sending Country	Average transaction cost of sending remittances to a specific country (%) - Receiving Country
Australia	7.21	
Brazil	9.77	6.90
Canada	6.27	
China		8.43
France	6.30	
Germany	7.47	
Hong Kong		
India	3.96	5.41
Indonesia		6.57
Italy	6.15	
Japan	10.58	
Korea, Rep.	4.74	
Russian Federation	1.94	
Saudi Arabia	4.80	
Singapore	3.31	
South Africa	15.05	8.14
Sweden	7.93	
Turkey	11.11	7.26
United Arab Emirates	4.10	
United Kingdom	6.57	
United States of America	5.14	

Source World Bank databank - <https://databank.worldbank.org/home.aspx>